

Dak Register For Month Starting on 01/06/2023

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

| Diary No. | Date of Receipt | No./Name of Document Received | Source | Particulars of documents | Section to which sent | Name | Action Taken | Link File |
|-----------|-----------------|-------------------------------|--|--|------------------------|------|--------------|-----------|
| 2702/2023 | 01/06/2023 | NIL DATED 30/05/2023 | LALIT KUMAR, LDC | 4 days leave 26/05/2023 to 29/05/2023 | Administration Section | | | |
| 2703/2023 | 01/06/2023 | NIL DATED 31/05/2023 | SWAPNA ACHUTHAN NAIR, HEAD CLERK | Immovable Property Return for the year 2022 as on 1st January 2023 - reg. | Administration Section | | | |
| 2704/2023 | 01/06/2023 | NIL DATED 29/05/2023 | NATIONAL STEEL AND AGRO INDUSTRIES LIMITED | Response to Letter for personal hearing on 05/06/2023 - order of national company law tribunal (NCLT) accepting the resolution plan. | DR(J) | | | |
| 2705/2023 | 01/06/2023 | NIL DATED 31/05/2023 | CUSTOM BENCH (A.R), CESTAT, DELHI | Adjournment in custom appeal no. 50262-50265 in M/s Lava international | DR(J) | | | |
| 2706/2023 | 01/06/2023 | NIL DATED 26/05/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD | Application of Honble Shri A.K. Jyotishi, Member(Technical) for Five days E.L. reg. | Administration Section | | | |

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| 2707 /202 3 | 01/06 /2023 | NIL DATED 27/05/2023 | S.N. VERMA SENIOR CENTRAL GOVT STANDING COUNSEL (CAT - PB) | Memorandum of fee | Admini stration Section | | | |
| 2708 /202 3 | 01/06 /2023 | F.NO. A-19011/18/2019- CESTAT-DOR DT: 29/05/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | Representation s of Sh. S.S. Garg and sh. P. A. Augustian, Member(Judici al), CESTAT for their pay fixation - reg. | Admini stration Section | | | |
| 2709 /202 3 | 01/06 /2023 | NIL DATED 31/05/2023 | RAJEEV TANDON M(T) | Permission to visit UK and Ireland - regarding. | Admini stration Section | | | |
| 2710 /202 3 | 01/06 /2023 | NIL | GAJENDRA SINGH, HC | joining report after availing earned leave/commute d leave/ duty leave. | Admini stration Section | | | |
| 2711 /202 3 | 01/06 /2023 | NIL DATED 10/04/2023 | G.K. MEENA, HEAD CLERK | Joining report after availing earned leave/ commuted leave/ duty leave | Admini stration Section | | | |
| 2712 /202 3 | 01/06 /2023 | NIL DATED 31/05/2023 | RAJEEV TANDON M(T) | Withdrawal of earlier application dated 18/05/2023 forwarded by deputy registrar, cestat, kolkata for travel abroad - reg. | Admini stration Section | | | |
| 2713 /202 | 01/06 /2023 | NIL DATED 31/05/2023 | EASTERN ZONAL | Revised leave application | Admini stration | | | |

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| 3 | | | BENCH, KOLKATA | (P.K. Choudhary, M(J), Cestat, Kolkata | Section | | | |
| 2714 /202 3 | 01/06 /2023 | NIL DATED 30/05/2023 | LALIT KUMAR, LDC | E.L. 26/05/2023 to 29/05/2023 | Admini stration Section | | | |
| 2715 /202 3 | 01/06 /2023 | NIL DATED 31/05/2023 | SHENAJ BANO , P.A. | immovable property for the year 2022 as on 1st January, 2023. | Admini stration Section | | | |
| 2716 /202 3 | 01/06 /2023 | NIL DATED 30/05/2023 | DEPUTY REGISTRAR , CENTRAL REGISTRY | Revised cause list for hearing of defect cases | PA | | | |
| 2717 /202 3 | 01/06 /2023 | NIL DT 31/5/2023 | AJAY SHARMA, M(J), MUMBAI | Permission for Pronouncemen t | PA to Registr ar | | | |
| 2718 /202 3 | 01/06 /2023 | NIL DT 1/6/2023 | P.K.CHOUD HARY, MEMBER(J) | Permission for re-listening | PA to Registr ar | | | |
| 2719 /202 3 | 02/06 /2023 | NIL DATED 01/06/2023 | ATIN SHARMA, M.T.S | Leave on 02/06/2023 | Admini stration Section | | | |
| 2720 /202 3 | 02/06 /2023 | NIL DATED 31/05/2023 | MANOJ KUMAR, MTS | Re- imbuement of children education allowance | Admini stration Section | | | |
| 2721 /202 3 | 02/06 /2023 | NIL DATED 01/06/2023 | LALIT PRASAD PANT S.P.S | Joining Report - reg. | Admini stration Section | | | |
| 2722 /202 3 | 02/06 /2023 | NIL DATED 31/05/2023 | JITENDER, MTS | E.L. 2 days 12/06/2023 to 13/06/2023 | Admini stration Section | | | |
| 2723 /202 3 | 02/06 /2023 | NIL | DEEPAK KUMAR MALIK, UDC | 2 days leave 01/06/2023 to 02/06/2023 | Admini stration Section | | | |
| 2724 | 02/06 | NIL DATED 01/06/2023 | P. ANJANI | Grant of 3 days | Admini | | | |

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| /2023 | /2023 | | KUMAR M(T) | E.L. from 07/06/2023 to 09/06/2023 | stration Section | | | |
| 2725/2023 | 02/06/2023 | NIL | PARMOD KUMAR, STENO G-I | Statement of immovable property return for the year 2022 as on 1st January, 2023 | Administration Section | | | |
| 2726/2023 | 02/06/2023 | NIL | PARMOD KUMAR, STENO GR-I | Statement of immovable property return for the year 2021 as on 1st January, 2022 | Administration Section | | | |
| 2727/2023 | 02/06/2023 | NIL DATED 25/05/2023 | RAJNI MENON, ASSISTANT COMMISSIONER (CCA) | Deputation filling up of post of technical officer in CESTAT, New Delhi on deputation basis - reg. | Administration Section | | | |
| 2728/2023 | 02/06/2023 | NIL DATED 25/05/2023 | RAJNI MENON, ASSISTANT COMMISSIONER (CCA) | Deputation filling up of post of technical officer in CESTAT, New Delhi on deputation basis - reg. | Administration Section | | | |
| 2729/2023 | 02/06/2023 | NO. 6810/S.B./ACCTS/N-W/ROHINI/2023 DT: 29/05/2023 | RAMCHARAN DHIWAR, ACCOUNTS OFFICER | Forwarding service book & LPC in respect of Sh. Kailash S/o Late Sh. Bhag Chand Ex-Personal Assistant. | Administration Section | | | |
| 2730/2023 | 02/06/2023 | NIL DATED 31/05/2023 | COMPUTER SECTION CESTAT, | Fed: E-Filing of Department cases online- | | AR (Comp.) | | |

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| | | | DELHI , HARSHITA PANDEY | CESTAT | | | | |
| 2731 /202 3 | 02/06 /2023 | NIL DT 1/6/2023 | ASHOK JINDAL, MEMBER(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA to Registr ar | | | |
| 2732 /202 3 | 02/06 /2023 | NIL DT 1/6/2023 | MRS. R. BHAGYA DEVI, M(T), CESTAT, BANGALOR E | Monthly Disposal Statement of Appeal of May 2023-reg | PA to Registr ar | | | |
| 2733 /202 3 | 02/06 /2023 | NIL DT 1/6/2023 | C.J. MATHEW, M(T),MUMB AI | Monthly Disposal Statement of Appeal of May 2023-reg | PA to Registr ar | | | |
| 2734 /202 3 | 02/06 /2023 | NIL DT 1/6/2023 | P.DINESHA, M(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA to Registr ar | | | |
| 2735 /202 3 | 02/06 /2023 | NIL DT 1/6/2023 | VASA SESHAGIRI RAO, M(T), CESTAT, CHENNAI | Monthly Disposal Statement of Appeal of May 2023-reg | PA to Registr ar | | | |
| 2736 /202 3 | 02/06 /2023 | NIL | DR, SINGLE MEMBER APPEAL BRANCH | Cause list | PA | | | |
| 2737 /202 3 | 02/06 /2023 | NIL DT 2/6/2023 | MANISHA AGRAWAL NARAIN, CENTRAL GOVT. STANDING COUNSEL, HIGH COURT | Fwd: WP(C): 8224/2023 title S K Verma vs. Union of India and Anr.-reg | | Johnso n Chacho | | |
| 2738 | 05/06 | NIL | ANJANI, | 1 day C.L. | Admini | | | |

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| 2738 | 05/06/2023 | | HINDI TRANSLATION | 01/06/2023 | Administration Section | | | |
| 2739 | 05/06/2023 | NIL | BHAVNA SINGH | Medical Reimbursement claim form | Administration Section | | | |
| 2740 | 05/06/2023 | F.NO. 32/CESTAT/HYD/ELEC .BILL/20 DT: 02/06/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD | Forwarding of details of last 5 months Electricity bill amount in respect of CESTAT, Hyderabad-reg. | Administration Section | | | |
| 2741 | 05/06/2023 | NIL DATED 02/06/2023 | SUNIL KUMAR, LDC | 1/2 day C.L. 02/06/2023 | Administration Section | | | |
| 2742 | 05/06/2023 | F.NO. 6/8/CESTAT/RENT FILE/CHD - 2020-III DT: 30/05/2023 | ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH | Providing of RRC for CESTAT, Chandigarh, SCO 147-148, Sector-17C-reg. | Administration Section | | | |
| 2743 | 05/06/2023 | NIL DATED 02/06/2023 | BUDH SAIN, M.T.S. | 1 day E.L. 29/05/2023 | Administration Section | | | |
| 2744 | 05/06/2023 | NIL DATED 02/06/2023 | P. ANJANI KUMAR M(T) | Grant of 3 days E.L. from 07/06/2023 to 09/06/2023 | Administration Section | | | |
| 2745 | 05/06/2023 | NIL | SH. JAGDISH CHAND, MTS | For perusal Please | Administration Section | | | |
| 2746 | 05/06/2023 | NIL DATED 30/05/2023 | HEMANT KUMAR, STENO GRADE I | 1 day E.L. on 29/05/2023 | Administration Section | | | |
| 2747 | 05/06/2023 | NIL DATED 02/06/2023 | CHANDERKANTA, SPS | C.L. for 3 days | Administration Section | | | |

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| 3 | | | | | Section | | | |
| 2748 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | JAGDISH CHAND , M.T.S. | C.L. on 5th June to 7th June, 2023 | Admini stration Section | | | |
| 2749 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | V.M. PILLAI, COURT MASTER | Statement of Immovable property | Admini stration Section | | | |
| 2750 /202 3 | 05/06 /2023 | NIL DATED 1/06/2023 | CESTAT, MUMBAI | Copy of written submission submitted by the department in larger bench case. | DR(J) | | | |
| 2751 /202 3 | 05/06 /2023 | NIL DATED 30/05/2023 | OFFICER JUDL. (WRITS) FOR REGISTRAR GENERAL | W.P.(C) 14549/2022 and CM APPL. NO. 44489/2022 | DR(J) | | | |
| 2752 /202 3 | 05/06 /2023 | NIL DATED 29/05/2023 | ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI | Civil Appeal no. 3702 or 2023 Ref: STMA 50087 of 2021 in service tax appeal no. 50037 of 2016 | DR(J) | | | |
| 2753 /202 3 | 05/06 /2023 | NIL DATED 01/06/2023 | DOROTHY JOSEPH, STENO GRADE I | reimbursement cash bill of tea and bisket | Accoun t Section | | | |
| 2754 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | ANIL CHOUDHAR Y M(J) | re-listed for hearing - reg. | PA to Registr ar | | | |
| 2755 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | ANUSHI AGARWAL, ADVOCATE | Request for constitution of the larger bench in appeal no. E/10081/2013 and appeal no. | PA to Registr ar | | | |

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| | | | | E/11791/2014 | | | | |
| 2756 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | ANIL CHOUDHAR Y M(J) | for re-listed for hearing - reg. | PA to Registr ar | | | |
| 2757 /202 3 | 05/06 /2023 | NIL DATED 01/06/2023 | CHANDER KANTA, SPS | Request regarding permission for uploading the complete final order. | PA to Registr ar | | | |
| 2758 /202 3 | 05/06 /2023 | NIL DATED 05/06/2023 | DEPUTY REGISTRAR , CENTRAL REGISTRY | Cause List for hearing of defect cases | PA | | | |
| 2759 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | NIHAL SINGH, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2760 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | INDIRA SHIROORK AR, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2761 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | GOVIND PA TO HONBLE MEMBER (J) | Disposal Statement of honble shri S.S. Garg m(J) for the month of may 2023 - reg. | PA | | | |
| 2762 /202 3 | 05/06 /2023 | NIL DATED 02/06/2023 | PARVEEN KATARIA, PA TO HONBLE M(J) | Disposal Statement of honble M(T) shri p . Anjani Kumar for the month of may 2023 - reg. | PA | | | |
| 2763 /202 3 | 05/06 /2023 | NIL | REKHA SHEKHAWA T PA TO HONBLE PRESIDENT | Monthly disposal statement of appeals Month/ year | PA | | | |
| 2764 /202 | 05/06 /2023 | NIL DATED 02/06/2023 | CESTAT, CHANDIGA | revised monthly | PA | | | |

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| 3 | | | RH | disposal statement of honble P. Anjani Kumar, M(T) | | | | |
| 2765/2023 | 05/06/2023 | NIL DATED 02/06/2023 | CESTAT, BANGALORE | Monthly disposal statement M(J) Shri- D M Misra | PA | | | |
| 2766/2023 | 05/06/2023 | NIL DATED 06/06/2023 | ASSISTANT REGISTRAR, CESTAT, MUMBAI | Larger Bench Matters for pronouncement | PA | | | |
| 2767/2023 | 05/06/2023 | NIL DATED 02/06/2023 | Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD | May 2023 disposal statement - Hyderabad Bench | PA | | | |
| 2768/2023 | 05/06/2023 | NIL DATED 05/06/2023 | Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABAD | RM Disposal May 23 | PA | | | |
| 2769/2023 | 06/06/2023 | NIL DATED 02/06/2023 | ANJANI, HINDI TRANSLATION | Submission of Immovable property return for the year 2022 as on 1 jan. 2023 reg. | Account Section | | | |
| 2770/2023 | 06/06/2023 | NIL DATED 05/06/2023 | SANTOSH KUMAR TIWARI, DR | 4 days leave 30/05/2023 to 02/06/2023 | Administration Section | | | |
| 2771/2023 | 06/06/2023 | NIL | VIKASH | 2 days E.L. | Administration Section | | | |
| 2772/2023 | 06/06/2023 | NIL DATED 02/06/2023 | SUNHERI W/O LATE SHRI HARI DASS | Correction in spelling of name sunheri in place of sunehari | Administration Section | | | |

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| 2773 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | RAKESH KUMAR MTS | 1 day leave on 02/06/2023 | Admini stration Section | | | |
| 2774 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | R. BHAGYA DEVI | Grant of one day C.L. on 16/06/2023 | Admini stration Section | | | |
| 2775 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | V. SRINIVASA N, SECTION OFFICER ADM.II MINISTRY OF POWER | Vigilance clearance and APARs i.r.o. ms vanam jayasree, steno gr. D (now on deputation of CESTAT @ hyderabad - reg. | Admini stration Section | | | |
| 2776 /202 3 | 06/06 /2023 | F.NO. N.N.- 11011/8/2023-EXAM 2/D53/4574 DATED 02/06/2023 | GOI, SSC | Combined Graduate level examination, 2022- forwarding dossier(s) of selected candidate(s) for the post of upper division clerk (D53) - reg. | Admini stration Section | | | |
| 2777 /202 3 | 06/06 /2023 | NIL DATED 02/06/2023 | SATPAL SINGH MTS | E.L. 11 days 22/05/2023 to 01/06/2023 | Admini stration Section | | | |
| 2778 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | BHANVAR SINGH, UDC | 8 days 26/05/2023 to 02/06/2023 | Admini stration Section | | | |
| 2779 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME COURT OF INDIA | WP (c) No. 8224/2023: SK Verma v Union of India & Anr. | Admini stration Section | | | |
| 2780 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | ASMITA SINGH , ADV. FOR | No Subject | Admini stration Section | | | |

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| | | | GAUTAM NARAYAN ADVOCATE ON RECORD SUPREME COURT OF INDIA | | | | | |
| 2781 /202 3 | 06/06 /2023 | NIL DATED 30/05/2023 | JASBIR SINGH COURT MASTER | E.L. 1 day 29/05/2023 | Admini stration Section | | | |
| 2782 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | ISTM | Training Course / Workshop on big bata analytics in Government (Basic) (BDAB-01) to be conducted from 17th to 19th july, 2023 | Admini stration Section | | | |
| 2783 /202 3 | 06/06 /2023 | NIL DATED 01/06/2023 | P.K.SATIJA DY. REGISTRAR (ESTT) | Appointment for the post of Jr. Assistant on deputation basis at CAT, Srinagar bench, srinagar - reg. | Admini stration Section | | | |
| 2784 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | MUKESH GUPTA, DEPUTY REGISTRAR | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 2785 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | RAVI DATT SHARMA , CASH SECTION | 3 days E.L. 07/06/2023 to 09/06/2023 | Admini stration Section | | | |
| 2786 /202 3 | 06/06 /2023 | NIL | HARISH | C.L. 31/05/2023 | Admini stration Section | | | |
| 2787 /202 3 | 06/06 /2023 | NIL | HARISH | C.L. 02/06/2023 | Admini stration Section | | | |

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| 2788 /202 3 | 06/06 /2023 | NIL DATED 04/06/2023 | PRADEEP KUMAR SHARMA, ADVOCATE | OA no. 1733/2023 filed by chhagan lal mahar Vs UOI | Admini stration Section | | | |
| 2789 /202 3 | 06/06 /2023 | NIL DATED 02/06/2023 | ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGA RH | Office Order dt: 02/06/2023 | Admini stration Section | | | |
| 2790 /202 3 | 06/06 /2023 | F.NO. 38(1)/ACR CORRS/ CESTAT/ ALLD/-2016 DT: 02/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Forwarding of APAR - reg. | Admini stration Section | | | |
| 2791 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | MALA BHATTA CHARYYA, HEAD CLERK | Statement of immovable property returns for the year 2022 (as on 01/01/2023) | Admini stration Section | | | |
| 2792 /202 3 | 06/06 /2023 | F.NO. CESTAT/MUM/ADMN/ SK/22 DT: 29/05/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI | Intimation letter regardng appearing in Competitive Examination - reg. | Admini stration Section | | | |
| 2793 /202 3 | 06/06 /2023 | F.NO. CESTAT/MUM/ADMIN /APAR/2021 DT: 29/05/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI | Forwarding of APAR for the period from 01/01/2021 to 31/12/2021 CESTAT Mumbai - reg. | Admini stration Section | | | |
| 2794 /202 3 | 06/06 /2023 | NIL | V.M. PILLAI, COURT MASTER | leave on 09/06/2023 | Admini stration Section | | | |
| 2795 /202 3 | 06/06 /2023 | NIL DATED 02/06/2023 | V.M. PILLAI, COURT MASTER | leave on 01/06/2023 | Admini stration Section | | | |

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| 2796 /2023 | 06/06 /2023 | NO. 10/03/2023- 24/TDSAT/ADMN/1717 DT: 02/06/2023 | G.V. RAJU, ADMINISTRATIVE OFFICER(C) | Transfer of GPF Account of Shri Satish Kumar Bargujar - reg. | Account Section | | | |
| 2797 /2023 | 06/06 /2023 | NIL DATED 02/06/2023 | CESTAT, HYDERABAD | Monthly statement from cestat hyderabad for may 2023 | DR(J) | | | |
| 2798 /2023 | 06/06 /2023 | NIL DATED 02/06/2023 | CESTAT, ALLAHABAD | Monthly statement for the month of may 2023 | DR(J) | | | |
| 2799 /2023 | 06/06 /2023 | NIL DATED 02/06/2023 | DY. REGISTRAR , CESTAT, CHANDIGARH | Reply of Circular dated 25/01/2023 - reg. | DR(J) | | | |
| 2800 /2023 | 06/06 /2023 | F.NO. 17(1)/MS/CESTAT/ALD /2018-19 DT: 02/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Pendency of Single Member bench cases - reg. | DR(J) | | | |
| 2801 /2023 | 06/06 /2023 | F.NO. 17(1)/MS/CESTAT/ALD /2018-19 DT: 02/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Monthly statement for the month of may 2023 | DR(J) | | | |
| 2802 /2023 | 06/06 /2023 | F.NO. 17(1)/MS/CESTAT/ALD /2018-19 DT: 02/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Bench wise disposal of cases during month of May- 2023 - reg. | DR(J) | | | |
| 2803 /2023 | 06/06 /2023 | NIL DATED 01/05/2023 | ASSISTANT REGISTRAR | I.A. No. 136588 of 2022 application for withdrawal in Civil appeal no. 2925 of 2018 in fo 53095 of 2017 | DR(J) | | | |
| 2804 /2023 | 06/06 /2023 | NIL DATED 29/05/2023 | ASSISTANT REGISTRAR | Civil appeal no 3239 of 2015 | DR(J) | | | |

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| 3 | | | | | and M.A No. 673 of 2023 | | | | |
| 2805 /2023 | 06/06 /2023 | NIL | | CANARA BANK | Condonation for delay submission of appeal before CESTAT | DR(J) | | | |
| 2806 /2023 | 06/06 /2023 | NIL DATED 05/06/2023 | | KRIPA SHANKER, DR, CESTAT, MUMBAI | Matter released for relisting - reg. | PA to Registrar | | | |
| 2807 /2023 | 06/06 /2023 | F.NO. 44/ESH/DR/CESTAT/16/142 DT: 29/05/2023 | | T.K. SARKAR DR, CESTAT, KOLKATA | re-listing reg. | PA to Registrar | | | |
| 2808 /2023 | 06/06 /2023 | NIL | | M. AJIT KUMAR, M(T) CESTAT, CHENNAI | Monthly disposal statement for appeal of may 2023 | PA | | | |
| 2809 /2023 | 06/06 /2023 | NIL | | SULEKHA BEEVIC S M(J) CESTAT, CHEANNI | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2810 /2023 | 06/06 /2023 | NIL | | ANIL CHOUDHARY M(J) | Monthly Disposal of appeals for the month of may, 2023 | PA | | | |
| 2811 /2023 | 06/06 /2023 | NIL | | SANJIV SRIVASTAVA M(T) | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2812 /2023 | 06/06 /2023 | NIL DATED 05/06/2023 | | SHOBHA RAJESH PATO M(J) | Mnthly stmt of may 23 | PA | | | |
| 2813 /2023 | 06/06 /2023 | NIL DATED 31/05/2023 | | P. K. CHOUDHARY, M(J) | Revised Leave application (H.P.L.) - reg. | Administration Section | | | |

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| | | | CESTAT, KOLKATA | | | | | |
| 2814 /202 3 | 06/06 /2023 | NIL DATED 01/06/2023 | P. ANJANI KUMAR M(T) | Grant of 3 days earned leave from 07/06/2023 to 09/06/2023. | Admini stration Section | | | |
| 2815 /202 3 | 06/06 /2023 | NIL DATED 29/05/2023 | ANIL G. SHAKKAR WAR | Withdrawal of two days E.L. application - reg. | Admini stration Section | | | |
| 2816 /202 3 | 06/06 /2023 | NIL DATED 06/06/2023 | SHANKAR PRASAD MOHANTY, MTS | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 2817 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | PUSHKAR SINGH, MTS | E.L. 06/06/2023 | Admini stration Section | | | |
| 2818 /202 3 | 06/06 /2023 | NIL DATED 05/06/2023 | ASHOK KUMAR, MTS | C.L. on 07th instant. | Admini stration Section | | | |
| 2819 /202 3 | 06/06 /2023 | NIL DATED 06/06/2023 | HARSHITA PANDEY, ASSISTANT REGISTRAR | E.L. on 05/06/2023 to 06/06/2023 | Admini stration Section | | | |
| 2820 /202 3 | 06/06 /2023 | F.NO. 7(STAT)CESTAT/CAL/ 06 DATED 05/06/2023 | TARAK KUMAR SARKAR, DR, CESTAT, KOLKATA | Institution, Disposal and pendency etc. for the month of may - 2023 | DR(J) | | | |
| 2821 /202 3 | 06/06 /2023 | NIL DATED 31/05/2023 | AJAY SHARMA M(J) | Permission for pronouncemen t of order | PA to Registr ar | | | |
| 2822 /202 3 | 06/06 /2023 | NIL DATED 31/05/2023 | C.J. METHEW M(T) | Permission for pronouncemen t of orders. | PA to Registr ar | | | |
| 2823 /202 3 | 06/06 /2023 | NIL DATED 20/05/2023 | UNKNOWN PERSON, CESTAT, ALLAHABA D | Complaint against AR CESTAT, Allahabad | PA to Registr ar | | | |

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| 2824 /2023 | 06/06 /2023 | NIL DATED 05/06/2023 | CESTAT, MUMBAI | Fwd: Join Jitsi Meet Meeting | PA to Registr ar | | | |
| 2825 /2023 | 06/06 /2023 | NIL DATED 05/06/2023 | GOVIND, STENO GR.II, CESTAT, CHANDIGA RH | Permission for Deletion of uploaded order from the website - reg. | PA to Registr ar | | | |
| 2826 /2023 | 06/06 /2023 | NIL | ANIL G. SHAKKAR WAR M(T) | Disposal Statement of appeals for the month of may, 2023 | PA | | | |
| 2827 /2023 | 06/06 /2023 | NIL DATED 01/06/2023 | SPS, CESTAT, MUMBAI | Disposal statement for the month of may 2023 in respect of shri c j mathew, honble M(T) | PA | | | |
| 2828 /2023 | 06/06 /2023 | NIL DATED 02/06/2023 | GOVIND PA TO HONBLE MEMBER (J) | Disposal statement of honble shri s.s. garg M(J) for the month of may 2023 - reg. | PA | | | |
| 2829 /2023 | 06/06 /2023 | NIL DATED 02/06/2023 | PARVEEN KATARIA PA TO HONBLE M(T) | Disposal statement of honble M(T) shri p. anjani kumar for the month of may 2023 - reg. | PA | | | |
| 2830 /2023 | 07/06 /2023 | NIL DT 7/6/2023 | REKHA SHEKHAWA T, STENO-I | Correction in the uploaded Appeal | PA to Registr ar | | | |
| 2831 /2023 | 07/06 /2023 | NIL 7/6/2023 | HARSHITA PANDEY, AR | APARs of staff-reg | Admini stration Section | | | |
| 2832 /2023 | 07/06 /2023 | NIL DATED 7/06/2023 | T.V. UNNIKRISH | Request to delete final | PA to Registr | | | |

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| 3 | | | NAN, SPS, CESTAT MUMBAI | order from the website. - reg, | ar | | | |
| 2833 /202 3 | 07/06 /2023 | F.NO.14/CESTAT/HYD/ AC/20 DT 6/6/2023 | DR, CESTAT, HYDERABA D | Sanctioned of Rs. 21,600/- (approved) for Comprehensiv e Annual Maintenance Contract-reg | Admini stration Section | | | |
| 2834 /202 3 | 07/06 /2023 | NIL DT 7/6/2023 | NISHA, LDC, CESTAT, NEW DELHI | Request for adding details of family members in Service Book- reg | Admini stration Section | | | |
| 2835 /202 3 | 07/06 /2023 | 6/6/2023 | MANOJ KUMAR, LDC | Leave application for 5/6/2023-reg | Admini stration Section | | | |
| 2836 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | KULDEEP SINGH, MTS | Leave application for 5/6/2023-reg | Admini stration Section | | | |
| 2837 /202 3 | 07/06 /2023 | NIL DT 7/6/2023 | MOHIT YADAV | Leave application from 12 to 16 June, 2023-reg | Admini stration Section | | | |
| 2838 /202 3 | 07/06 /2023 | NIL DT 7/6/2023 | MANOJ KUMAR, MTS | Leave application for half day on 7/6/2023-reg | Admini stration Section | | | |
| 2839 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION | Leave application for 5/6/2023-reg | Admini stration Section | | | |
| 2840 /202 3 | 07/06 /2023 | NIL | ATIN SHARMA, MTS | Medical Reimbursemen t claim-reg | Admini stration Section | | | |
| 2841 /202 3 | 07/06 /2023 | NIL DT 5/6/2023 | AMIT, UDC, CESTAT, NEW DELHI | Request for cancellation of transfer order dated | Admini stration Section | | | |

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| | | | | 2/6/2023-reg | | | | |
| 2842 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | T. VISWA PRAKASH, DR, HYDERABA D | Leave application for 5 days CL from 3 to 7 July, 2023-reg | Admini stration Section | | | |
| 2843 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | SULEKHA BEEVI C.S, M(J) | Leave application for 28/6/2023-reg | Admini stration Section | | | |
| 2844 /202 3 | 07/06 /2023 | NIL | SANJIV SRIVASTAV A, MEMBER(T) | Processing of Pension-reg | Admini stration Section | | | |
| 2845 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | HARSHITA PANDEY, AR | Leave application for half day(2nd half) on 7/6/2023-reg | Admini stration Section | | | |
| 2846 /202 3 | 07/06 /2023 | F.NO.77/PERSN/CESTA T/KOL DT 6/6/2023 | K. ANPAZHAK AN, M(T), CESTAT, KOLKATA | Leave application for 5 days EL from 12 | Admini stration Section | | | |
| 2847 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | DIKSHA SINGH, STENO-I | Leave application for 5 days from 10 to 11 and 17 to 18-reg | Admini stration Section | | | |
| 2848 /202 3 | 07/06 /2023 | NIL | REKHA SHEKHAWA T, STENO-I | Leave application for 8/6/2023-reg | Admini stration Section | | | |
| 2849 /202 3 | 07/06 /2023 | NIL DT 5/6/2023 | G. K. MEENA | Medical Reimbursemen t claim-reg | Admini stration Section | | | |
| 2850 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | MANOJ KUMAR, MTS | Permission to attend the typing test-reg | Admini stration Section | | | |
| 2851 /202 3 | 07/06 /2023 | NIL DT 7/6/2023 | PARMOD KUMAR, SPS | Reimbursemen t of amount on purchase of official bag-reg | CT Section | | | |
| 2852 | 07/06 | NIL DT 6/6/2023 | O/O CAAR, | Ruling in r/o | | AR | | |

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| /2023 | /2023 | | NEW DELHI | Application for advance ruling by M/s Socomec India Private Limited-reg | | (CST) | | |
| 2853/2023 | 07/06/2023 | NIL DT 19/5/2023 | AR,CESTAT, BANGALORE | Notice of hearing in LB-reg | PA to Registrar | | | |
| 2854/2023 | 07/06/2023 | NIL DT 6/6/2023 | S.R. MOKAL, SPS | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2855/2023 | 07/06/2023 | CESTAT/AHM/M(J)/DISPOSAL2023 DT 5/6/2023 | C.L.MAHAR, M(T) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2856/2023 | 07/06/2023 | NIL DT 6/6/2023 | SANJAY PRASAD, PATO M(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2857/2023 | 07/06/2023 | CESTAT/AHD/MJ/23 DT 6/6/2023 | SOMESH ARORA, M(J), CESTAT, AHMEDABAD | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2858/2023 | 07/06/2023 | CESTAT/AHD/MT/2022 DT 6/6/2023 | RAJU, M(T), CESTAT, AHMEDABAD | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2859/2023 | 07/06/2023 | NIL DT 1/6/2023 | ASHOK JINDAL, MEMBER(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2860/2023 | 07/06/2023 | NIL | K. ANPAZHAKAN, M(T), | Monthly Disposal Statement of | PA | | | |

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| | | | CESTAT, KOLKATA | Appeal of May 2023-reg | | | | |
| 2861 /202 3 | 07/06 /2023 | NIL DT 1/6/2023 | P.K.CHOUD HARY, MEMBER(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2862 /202 3 | 07/06 /2023 | NIL DT 6/6/2023 | SULEKHA BEEVI C.S, M(J) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2863 /202 3 | 07/06 /2023 | NIL | M. AJIT KUMAR, M(T) | Monthly Disposal Statement of Appeal of May 2023-reg | PA | | | |
| 2864 /202 3 | 08/06 /2023 | NIL DATED 7/06/2023 | CADRE CONTROL | Fwd: Issuance of NOC to Shri Manoj Kumar Jha, Superintendent CGST bhopal to work at CESTAT, New Delhi on Deputation basis | Admini stration Section | | | |
| 2865 /202 3 | 08/06 /2023 | F.NO. 20(2)/PERS.FILE/GD- LDC/CESTAT/CHE/201 7 DT: 02/06/2023 | MOHINDER SINGH DR | Forwarding of representation of shri Gagandeep. LDC - reg. | Admini stration Section | | | |
| 2866 /202 3 | 08/06 /2023 | C.NO. IV(16) REVIEW?GST/DELHI- SOUTH/CESTAT/IIF/6 67/22-23/3705 DT: 02/06/2023 | KUMAR STYAM | Review of CESTATs final order no. 51175/2022 dt: 09/12/2022 | DR(J) | | | |
| 2867 /202 3 | 08/06 /2023 | F.NO. A- 28(1)/CESTAT/ACR?20 06-VOL-II DT: 05/06/2023 | G. SHRIDHAR, SPS | Forwarding APAR for the period from 01/01/2022 to 31/12/2022 - reg. | Admini stration Section | | | |

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| 2868 /202 3 | 08/06 /2023 | F.NO. 21/CESTAT/HYD/M- STAT/15/121 DT 02/06/2023 | DR, CESTAT, HYDERABA D | Revised monthly statement for the months of may -2023 | DR(J) | | | |
| 2869 /202 3 | 08/06 /2023 | NIL DATED 27/04/2023 | COMPUTER SECTION CESTAT DELHI | Reference to mail to T R Rustagi on CASE Management System | | AR (Comp.) | | |
| 2870 /202 3 | 08/06 /2023 | NIL DATED 07/06/2023 | C. J. MATHEW M(T) | Permission for pronouncemen t or orders of Bangalore bench. | PA to Registr ar | | | |
| 2871 /202 3 | 08/06 /2023 | NIL DATED 07/06/2023 | SPS TO MEMBER (T) CESTAT, MUMBAI | Disposal statement of honble shri M.M. Parthiban, M(T) for may, 2023 | PA | | | |
| 2872 /202 3 | 08/06 /2023 | NIL DATED 05/06/2023 | Y. VEDA PRAKASH, STENO GR. I CESTAT, HYDERABA D | Forwarding of monthly disposal statement of may, 2023 - reg. | PA | | | |
| 2873 /202 3 | 08/06 /2023 | NIL DATED 02/06/2023 | Y. VEDA PRAKASH STENO G-I, CESTAT, HYDERABA D | Forwarding of monthly disposal statement of may, 2023 - reg. | PA | | | |
| 2874 /202 3 | 08/06 /2023 | NIL DATED 02/06/2023 | DEPUTY REGISTRAR , CESTAT, CHANDIGA RH | Reply of letter dated 02/06/2023 on the sub. "Request for extension on relieving of Transfer - reg. | Admini stration Section | | | |
| 2875 | 08/06 | NIL DATED 02/06/2023 | P. ANJANI | Grant of 3 days | Admini | | | |

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| /2023 | /2023 | | KUMAR M(T) | E.L. from 07/06/2023 to 09/06/2023 | stration Section | | | |
| 2876/2023 | 08/06/2023 | NIL DATED 07/06/2023 | CESTAT CHENNAI | Leave letter and leave application of honble Member P. Dinesha | Administration Section | | | |
| 2877/2023 | 08/06/2023 | NIL DATED 07/06/2023 | KRISHAN KUMAR | Medical Reimbursement claim form | Administration Section | | | |
| 2878/2023 | 08/06/2023 | NIL DATED 07/06/2023 | CESTAT, BANGALORE | Details and status of appeals | PA to Registrar | | | |
| 2879/2023 | 08/06/2023 | NIL DATED 07/06/2023 | P. K. CHOUDHARY, M(J) CESTAT, KOLKATA | Approval for permission to re-list the matter -reg. | PA to Registrar | | | |
| 2880/2023 | 08/06/2023 | NIL DATED 07/06/2023 | T.V. UNNIKRISHNAN, SPS, CESTAT MUMBAI | Request to delete final order from the website. - reg, | PA to Registrar | | | |
| 2881/2023 | 09/06/2023 | NIL DATED 05/06/2023 | SEEMA SADANA, SPS | 2 days E.L. for 1st & 2nd June, 2023 | Administration Section | | | |
| 2882/2023 | 09/06/2023 | NIL DATED 08/06/2023 | JOHNSON CHACKO, UDC | Medical Reimbursement claim form | Administration Section | | | |
| 2883/2023 | 09/06/2023 | NIL DATED 08/06/2023 | MANOJ KUMAR SHARMA | Medical Reimbursement claim form | Administration Section | | | |
| 2884/2023 | 09/06/2023 | NIL DATED 08/06/2023 | RAJESH CHANDRA PRASAD | Fwd. Request for re-consideration of marking the appeals to Division Bench instead of Single Member Bench | DR(J) | | | |

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| 2885 /2023 | 09/06 /2023 | NIL DATED 07/06/2023 | D.M. MISRA M(J) | Grant of relaxation in purchasing of air ticket through air india website - reg. | Account Section | | | |
| 2886 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | SHOBHA RAJESH PA TO M(J) | Permission for pronouncement - reg. | PA to Registrar | | | |
| 2887 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | EASTERN ZONAL BENCH, KOLKATA | Acceptance the post of Superintendent - and request to relieve - reg, | Administration Section | | | |
| 2888 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | CESTAT, HYDERABAD | Approval/ Financial sanction for procurement of JK 75 GSM A4 Size Copier (Approved 23,850/-) | Administration Section | | | |
| 2889 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | CESTAT HYDERABAD | Approval /Financial sanction for procurement of JK 80 GSM ledge(green) paper (approved 7,350/-) | Administration Section | | | |
| 2890 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | CESTAT, HYDERABAD | Approval / Financial sanction for procurement of JK 75 GSM FS size copier paper (approved 7,980/-) | Administration Section | | | |
| 2891 /2023 | 09/06 /2023 | NIL DATED 08/06/2023 | GAJENDRA SINGH, HC | 08/06/2023 half day A.N. | Administration Section | | | |

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| 2892 /202 3 | 09/06 /2023 | NIL DATED 08/06/2023 | CESTAT CHENNAI | Certificate for relisting cases | PA to Registr ar | | | |
| 2893 /202 3 | 09/06 /2023 | NIL DATED 09/06/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | CIRCULAR | Admini stration Section | | | |
| 2894 /202 3 | 09/06 /2023 | NIL DATED 09/06/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | Application for permission for foreign visit in r/o Shri Raju, Member (Technical) - reg. | Admini stration Section | | | |
| 2895 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | RAMKUMA R , MTS | leave on 08/06/2023 | Admini stration Section | | | |
| 2896 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | LALIT PRASAD PANT SR. P. S. | Joining Report - reg. | Admini stration Section | | | |
| 2897 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | SURAJ SINGH , MTS | E.L. 12/06/2023 to 16/06/2023, 5 days leave | Admini stration Section | | | |
| 2898 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | P. ANJANI KUMAR M(T) | Joining Report - reg. | Admini stration Section | | | |
| 2899 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | CESTAT, ALLAHABA D | Financial Sanction - reg, | Admini stration Section | | | |
| 2900 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | DR. RACHNA GUPTA M(J) | Leave permission for 09/06/2023 evening to 11/06/2023 | Admini stration Section | | | |
| 2901 /202 3 | 12/06 /2023 | NIL DATED 05/06/2023 | R. BHAGYA DEVI | Grant of one day C.L. on 16/06/2023 | Admini stration Section | | | |
| 2902 /202 3 | 12/06 /2023 | NIL DATED 08/06/2023 | RAJEEV TANDON | C.L. on 6th and 7th June, | Admini stration | | | |

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| 3 | | | M(T) | 2023 | Section | | | |
| 2903 /202 3 | 12/06 /2023 | NIL DATED 05/06/2023 | KRIPA SHANKER, DR, CESTAT, MUMBAI | Representation regarding anomalies in your office order dated 11/09/2020 | Admini stration Section | | | |
| 2904 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | HEMANT KUMAR, STENO GRADE I | E.L. 1 day ; 07/06/2023 | Admini stration Section | | | |
| 2905 /202 3 | 12/06 /2023 | NIL DATED 07/06/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | Medical fitness certificate in respect of 2 Technical Member of CESTAT reg. | Admini stration Section | | | |
| 2906 /202 3 | 12/06 /2023 | NIL DATED 09/06/2023 | SWAPNA ACHUTHAN NAIR, HEAD CLERK | 1 day leave 12/06/2023 | Admini stration Section | | | |
| 2907 /202 3 | 12/06 /2023 | NIL DATED 05/06/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI | Forwarding of GPF withdrawal application : MFR 3138 | Accoun t Section | Admini stration Section | | |
| 2908 /202 3 | 12/06 /2023 | NIL | BALASUBR AMANI S, AR | Statement Showing break up pending appeals for the month of may 2023 | DR(J) | | | |
| 2909 /202 3 | 12/06 /2023 | NIL DATED 05/06/2023 | KRIPA SHANKAR, DR, CESTAT, MUMBAI | Matter released for relisting - reg. | PA to Registr ar | | | |
| 2910 /202 3 | 12/06 /2023 | NIL DATED 05/06/2023 | GOVIND, STENO GR.II, CESTAT, | Permission for Deletion of uploaded order from the | PA to Registr ar | | | |

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| | | | CHANDIGARH | website - reg. | | | | |
| 2911/2023 | 12/06/2023 | NIL DATED 09/06/2023 | CESTAT, BANGALORE | Compliance report of pending appeals prior 2009 and statement showing break up to pending appeals for the month of may 2023 | PA to Registrar | | | |
| 2912/2023 | 12/06/2023 | F.NO. C-20(1)/COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023 DT: 08/06/2023 | MOHINDER SINGH DR | Certificate - reg, | PA to Registrar | PA | | |
| 2913/2023 | 12/06/2023 | NIL | RACHNA GUPTA M(J) | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2914/2023 | 12/06/2023 | NIL | BINU TAMTA M(J) | Monthly Disposal of appeals for the month of may, 2023 | PA | | | |
| 2915/2023 | 12/06/2023 | NIL DATED 10/06/2023 | DILIP GUPTA | On 9/06/2023 at 7:26 PM, Bineesh Kumar | Administration Section | | | |
| 2916/2023 | 12/06/2023 | NIL DATED 09/06/2023 | CESTAT BANGALORE | Noting .09/06/2023 | | AR (Comp.) | | |
| 2917/2023 | 12/06/2023 | NIL DATED 10/06/2023 | RAGHAV TOTLA | RTI Application Dt: 08/05/2023 | | CPIO (Bangalore) | | |
| 2918/2023 | 12/06/2023 | NIL DATED 09/06/2023 | CESTAT HYDERABAD | Compliance Report of Circular Dt: 12/05/2023 | PA | | | |
| 2919 | 12/06 | NIL DATED 28/05/2023 | S.K. VERMA | Index | | The | | |

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| /2023 | /2023 | | APPLICANT | | | Registrar | | | |
| 2920/2023 | 13/06/2023 | F.NO. 39(1)/OUT SOURCE/MTS/CESTAT/2016 | CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR | Financial Sanction For Rs. 41,742/- (Approved) | Administration Section | | | | |
| 2921/2023 | 13/06/2023 | F.NO. 20(1)/MISC.PURCH/CESTAT/ALLD/2015-PART-V | CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR | Financial Sanction of Rs. 9,720/- (approved) | Administration Section | | | | |
| 2922/2023 | 13/06/2023 | F.NO.25(1)/FM/CESTAT/ALLD/2015 | CESTAT, ALLAHABAD , SWAPNIL TIWARI ,AR | Financial Sanction of Rs, 8,667/- (approved) | Administration Section | | | | |
| 2923/2023 | 13/06/2023 | NIL DATED 12/05/2023 | LALIT PRASAD PANT SR. P. S. | Medical Reimbursement claim form | Administration Section | | | | |
| 2924/2023 | 13/06/2023 | NIL DATED 09/06/2023 | ARCHANA, STENO GRADE - I | half pay leave from 12th to 16th June, 2023 | Administration Section | | | | |
| 2925/2023 | 13/06/2023 | NIL DATED 12/06/2023 | REKHA SHEKHAWAT, STENO GR. I | Joining Report - reg. | Administration Section | | | | |
| 2926/2023 | 13/06/2023 | F.NO. A-14(1)/LIASION-SC/ST/APPOINTMENTS/CESTAT/CHE/2023 DT: 08/06/2023 | MOHINDER SINGH DR/ LIAISON OFFICER | issue of Certificate for the post of Assistant Registrar to be filled through direct recruitment - reg. | Administration Section | | | | |
| 2927/2023 | 13/06/2023 | NIL DATED 12/06/2023 | CESTAT, HYDERABAD | Financial \sanction of Telephone bills of the month of May-23 | Administration Section | | | | |

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| | | | | (5,465/- approved) | | | | |
| 2928/2023 | 13/06/2023 | NIL DATED 12/06/2023 | CESTAT, HYDERABAD | Financial sanction for outsourcing bill of the month of may-2023 (42,456.40/- approved) | Administration Section | | | |
| 2929/2023 | 13/06/2023 | F.NO. 01/CESTAT/BANG/STE NO/RAS DT: 05/06/2023 | V.P. PANDEY DR & H.O.O. | Forwarding of joining report - reg. | Administration Section | | | |
| 2930/2023 | 13/06/2023 | NIL DATED 07/06/2023 | D.M. MISRA M(J) | Grant of relaxation in purchasing of air ticket through air india website - reg, | Administration Section | | | |
| 2931/2023 | 13/06/2023 | NIL DATED 12/06/2023 | PUSHKAR SINGH, MTS | Medical Reimbursement claim form | Administration Section | | | |
| 2932/2023 | 13/06/2023 | NIL DATED 12/06/2023 | PUSHKAR SINGH, MTS | Medical Reimbursement claim form | Administration Section | | | |
| 2933/2023 | 13/06/2023 | NIL DATED 12/06/2023 | PUSHKAR SINGH, MTS | Medical Reimbursement claim form | Administration Section | | | |
| 2934/2023 | 13/06/2023 | NIL DATED 12/06/2023 | PUSHKAR SINGH, MTS | Medical Reimbursement claim form | Administration Section | | | |
| 2935/2023 | 13/06/2023 | NIL DATED 12/06/2023 | PUSHKAR SINGH, MTS | Medical Reimbursement claim form | Administration Section | | | |
| 2936/2023 | 13/06/2023 | NIL DATED 12/06/2023 | KRISHAN KUMAR | Medical Reimbursement claim form | Administration Section | | | |
| 2937/2023 | 13/06/2023 | NIL DATED 13/06/2023 | MS. BHAVNA SINGH | Medical Reimbursement claim form | Administration Section | | | |
| 2938 | 13/06 | NIL DATED 08/06/2023 | ABHISHEK | Filling up the | Admini | | | |

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| /2023 | /2023 | | KUMAR MEENA, SUPERINTENDENT | post of Technical officer in various benches of the CESTAT on Deputation basis - reg. | stration Section | | | |
| 2939/2023 | 13/06/2023 | NIL DATED 12/06/2023 | CHANDER KANTA, SPS | Grant of 10 days leave encashment for the purpose of LTC Home Town for the year 2022-23 - reg, | Administration Section | | | |
| 2940/2023 | 13/06/2023 | F.NO. PF/SRK/CESTAT/MUM/ADMIN/1990 DT: 30/05/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI | Vigilance Clearance certificate of Sh Sagar R. Kaskar, SCD-I - reg. | Administration Section | | | |
| 2941/2023 | 13/06/2023 | F.NO. GCCO/CCA/TRFR/10/2021-CCA DT: 06/06/2023 | DR. PINKY BASKEY DEPUTY COMMISSIONER | Issuance of NOC to Shri Manoj Kumar Jha. Superintendent, CGST bhopal to work at CESTAT, New delhi on Deputation - reg. | Administration Section | | | |
| 2942/2023 | 13/06/2023 | F.NO. 2(5)/P.F./S.W/CESTAT/ ALLD/2022 DT: 08/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Forwarding of Leave application in respect of Shri Swapnil Tiwari, Assistant Registrar - reg. | Administration Section | | | |
| 2943/2023 | 13/06/2023 | F.NO. A-19011/8/2022-CESTAT-DOR DT: | YOGESH SHARMA, | CIRCULAR Dt: 09/06/2023 | Administration | | | |

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| 3 | | 09/06/2023 | UNDER SECRETARY TO THE GOI | | Section | | | |
| 2944/2023 | 13/06/2023 | F.NO. A-19011/8/2022-CESTAT-DOR DT: 09/06/2023 | YOGESH SHARMA, UNDER SECRETARY TO THE GOI | Application for permission for foreign visit in r/o Shri Raju, Member (Technical) - reg. | Administration Section | | | |
| 2945/2023 | 13/06/2023 | F.NO. A-20(1)/PERS.FILE/LJ-MTS/CESTAT/CHE/2021 DT: 08/06/2023 | MOHINDER SINGH DR | Forwarding of representation of Shri L. John, MTS - reg. | Administration Section | | | |
| 2946/2023 | 13/06/2023 | NIL DATED 06/06/2023 | SULEKHA BEEVI C S M(J) CESTAT, CHEANNI | Leave reg. | Administration Section | | | |
| 2947/2023 | 13/06/2023 | NIL DATED 07/06/2023 | P. DINESHA M(J) | Leave on 05th and 06th June, 2023 | Administration Section | | | |
| 2948/2023 | 13/06/2023 | NIL DATED 12/06/2023 | HARSHITA PANDEY, AR, CESTAT, NEW DELHI | Forwarding of duly reported APAR | Administration Section | | | |
| 2949/2023 | 13/06/2023 | NIL DATED 06/06/2023 | P. ANJANI KUMAR M(T) | Grant of 2 days E.L. from 07/06/2023 and 08/06/2023. | Administration Section | | | |
| 2950/2023 | 13/06/2023 | NIL DATED 12/06/2023 | HEMAMBIK A R PRIYA M(T) | Report for duty 26 days leave form 15/05/2023 to 09/06/2023 | Administration Section | | | |
| 2951/2023 | 13/06/2023 | F.NO. PF/CESTAT/MUM/AD MN/PGC DT: 06/06/2023 | MANAS KUMAR SINHA, ASSISTANT | Vetting of pay Fixation in respect of Shri. Pramod Gopal | Administration Section | | | |

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| | | | REGISTRAR , CESTAT, MUMBAI | Rao Chandekar, Head Clerk, CESTAT, Mumbai reg. | | | | |
| 2952 /202 3 | 13/06 /2023 | F.NO. 9/1/PERS./S.S.G./M(J)/C HD-2023 DT: 12/06/2023 | DR, CESTAT, CHANDIGA RH | Forwarding of letter dated 12/06/2023 received from honble shri S.S. Garg M(J) regarding CGHS facility. | Admini stration Section | Accoun t section | | |
| 2953 /202 3 | 13/06 /2023 | NIL DATED 12/06/2023 | EASTERN ZONAL BENCH, KOLKATA | Institution, Disposal and pendency etc. for the month of may - 2023 (revised) | DR(J) | | | |
| 2954 /202 3 | 13/06 /2023 | F.NO. IV(16)/ REVIEW/GST/DELHI- SOUTH/CESTAT/RELI GARE/83/23-24 2862 DT: 07/06/2023 | KUMAR STYAM | Review of CESTATs Final order no. 50508/2023 dt: 11/04/2023 | DR(J) | | | |
| 2955 /202 3 | 13/06 /2023 | NIL DATED 13/06/2023 | C. J. MATHEW M(T) | Permission for pronouncemen t - reg. | PA to Registr ar | | | |
| 2956 /202 3 | 13/06 /2023 | NIL DATED 12/06/2023 | DEPUTY REGISTRAR , CESTAT, CHANDIGA RH | in the matter of CCE, Ludhiana V/s M/s Nector Lifescience Ltd & M/s Nector Lifescience Ltd. v/s CCE & St, Chandigarh | PA to Registr ar | | | |
| 2957 /202 3 | 13/06 /2023 | NIL DATED 02/06/2023 | DEPUTY REGISTRAR , DECREE DEPARTME NT, HIGH COURT | High Court Civil Writ Petition No. 9404 of 2007 | PA to Registr ar | | | |

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| | | | (A.S.) BOMBAY | | | | | |
| 2958 /202 3 | 13/06 /2023 | F.NO. D- 6(1)/LB/CESTAT/CHE/2 019 DT: 09/06/2023 | MOHINDER SINGH DR | Reference to Larger Bench - reg. | Admini stration Section | | | |
| 2959 /202 3 | 13/06 /2023 | F.NO. D- 6(1)/LB/CESTAT/CHE/2 019 DT: 09/06/2023 | MOHINDER SINGH DR | Clarification regarding the tagging of the appeal ST/40168/202 2 along with the larger Bench Cases - reg. | PA to Registr ar | | | |
| 2960 /202 3 | 13/06 /2023 | F.NO. C- 20(1)/COMPLIANCE REPORT TO HQ/CESTAT/CHE/2023 DT: 08/06/2023 | MOHINDER SINGH DR | Certificate - reg, | PA | | | |
| 2961 /202 3 | 13/06 /2023 | NIL DATED 05/06/2023 | T.V. UNNIKRISH NAN, SPS TO M(T), CESTAT MUMBAI | Disposal statement of appeals for the month of may, 2023 - reg. | PA | | | |
| 2962 /202 3 | 13/06 /2023 | NIL | AJAY SHARMA M(J) | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2963 /202 3 | 13/06 /2023 | NIL DATED 05/06/2023 | T.V. UNNIKRISH NAN, SPS TO M(T), CESTAT MUMBAI | Disposal Statement of Appeals for the month of may, 2023 - reg. | PA | | | |
| 2964 /202 3 | 13/06 /2023 | NIL | S.K. MOHANTY M(J) | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2965 /202 3 | 13/06 /2023 | NIL | HEMAMBIK A R PRIYA | Monthly disposal | PA | | | |

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| 3 | | | M(T) | statement of appeals 01/05/2023 to 12/05/2023 | | | | |
| 2966 /202 3 | 13/06 /2023 | NIL DATED 02/06/2023 | NIHAL SINGH, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2967 /202 3 | 13/06 /2023 | NIL DATED 02/06/2023 | INDIRA SHIROORK AR, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2968 /202 3 | 13/06 /2023 | NIL DATED 02/06/2023 | NIHAL SINGH, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2969 /202 3 | 13/06 /2023 | NIL DATED 02/06/2023 | NIHAL SINGH, PA | Forwarding of monthly disposal statement - reg. | PA | | | |
| 2970 /202 3 | 14/06 /2023 | NIL DATED 08/06/2023 | DR. SUVENDU KUMAR PATI M(J) | Request for grant of two days E.L. on 5th and 6th April, 2023 in lieu of Causal Leave granted earlier on my request letter dated 29th March, 2023. | Admini stration Section | | | |
| 2971 /202 3 | 14/06 /2023 | NIL DATED 09/06/2023 | P. ANJANI KUMAR M(T) | Joining Report - reg. | Admini stration Section | | | |
| 2972 /202 3 | 14/06 /2023 | NIL DATED 13/06/2023 | G. K. MEENA , HEAD CLERK | 3 days w.e.f. 14/06/2023 to 16/06/2023 with station leave permission | Admini stration Section | | | |
| 2973 /202 3 | 14/06 /2023 | NIL DATED 12/06/2023 | SUKHBIR SINGH, MTS | leave on 09/06/2023 | Admini stration Section | | | |

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| 2974 /202 3 | 14/06 /2023 | NIL DATED 13/06/2023 | BHANVAR SINGH, UDC | Intimation for applying examination - reg. | Admini stration Section | | | |
| 2975 /202 3 | 14/06 /2023 | NIL DATED 13/06/2023 | HARSHITA PANDEY, ASSISTANT REGISTRAR , CESTAT, NEW DELHI | Prior intimation regarding application for Civil judge, Chattisgarh | Admini stration Section | | | |
| 2976 /202 3 | 14/06 /2023 | F.NO. 16/1/2023-PEA (D53) NOM. DT: 08/06/2023 | ASHESH CHAUDHAR Y , SSC, GOI | Combined Graduate level examination, 2022- forwarding dossier(s) of selected candidate(s) for the post of upper division clerk (D53) - reg. | Admini stration Section | | | |
| 2977 /202 3 | 14/06 /2023 | NIL DATED 13/06/2023 | INDIAN CUSTOMS GROUP IV | Assistance needed - Defect notice for Diary no/86107/2023 dt: 08/06/2023 | | AR (Comp.) | | |
| 2978 /202 3 | 14/06 /2023 | NIL DATED 31/05/2023 | ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI | Civil Appeals no. 4695 of 2010 | DR(J) | | | |
| 2979 /202 3 | 14/06 /2023 | NIL DATED 08/06/2023 | AJAY SHARMA M(J) | Permission for pronouncemen t - reg. | PA to Registr ar | | | |
| 2980 /202 3 | 14/06 /2023 | NIL DATED 13/06/2023 | M. MONDAL, SPS | Deletion of orders from CESTAT Website - reg. | PA to Registr ar | | | |
| 2981 /202 3 | 14/06 /2023 | NIL DATED 07/06/2023 | C. J. MATHEW M(T) | Permission for pronouncemen t or orders of | PA to Registr ar | | | |

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| | | | | Bangalore bench. - reg. | | | | |
| 2982/2023 | 14/06/2023 | NIL | DR. SUVENDU KUMAR PATIM(J) | Monthly disposal statement of appeals may 2023 | PA | | | |
| 2983/2023 | 14/06/2023 | NIL DATED 14/06/2023 | KRISHAN KUMAR,UD C/CASHIER, CESTAT, NEW DELHI | Request for the work experience certificate - reg. | Administration Section | | | |
| 2984/2023 | 14/06/2023 | NIL DT 14/6/2023 | AJAY SHARMA, M(J) | Permission for Pronouncement | PA to Registrar | | | |
| 2985/2023 | 15/06/2023 | NIL DATED 14/06/2023 | MUKESH GUPTA, DEPUTY REGISTRAR | Submission of APAR for Reporting/ Review purpose | Administration Section | | | |
| 2986/2023 | 15/06/2023 | NIL DATED 13/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | CESTAT, Allahabad (sanctioned Rs. 1418/- approved) | Administration Section | | | |
| 2987/2023 | 15/06/2023 | NIL DATED 14/06/2023 | JITENDER, MTS | Joining Report - reg. | Administration Section | | | |
| 2988/2023 | 15/06/2023 | NIL DATED 13/06/2023 | PRASANNA VADHANA | Joining Report of Smt.P.Prasanna, Technical officer | Administration Section | | | |
| 2989/2023 | 15/06/2023 | NIL DATED 13/06/2023 | PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI | Grant of one day C.L. - reg. | Administration Section | | | |
| 2990/2023 | 15/06/2023 | NIL DATED 14/06/2023 | ANITHA JAYAKUMAR, SPS | Medical Reimbursement claim form | Administration Section | | | |
| 2991 | 15/06 | NIL | SWAPNIL | financial | Admini | | | |

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| 2993 /2023 | 15/06/2023 | | TIWARI, ASSISTANT REGISTRAR , CESTAT, ALLAHABAD | sanction for Rs. 57,287/- approved | stration Section | | | |
| 2992 /2023 | 15/06/2023 | C.NO. IV(16)/REVIEW/GST/D ELHI- SOUTH/CESTAT/DELHI GYMKHANA/92/23- 24 / 4106 DT: 09/06/2023 | KUMAR STYAM | Review of CESTAT final order no. 50764 dt 29/05/2023 | DR(J) | | | |
| 2993 /2023 | 15/06/2023 | NIL DATED 14/06/2023 | CUSTOM AUTHORITY FOR ADVANCE RULINGS | Order issued in respect of application for advance ruling preferred under section 28H of the customs Act, 1962 by M/s schlumberger Asia services Limited - reg. | AR (CST) | | | |
| 2994 /2023 | 15/06/2023 | NIL DATED 14/06/2023 | EASTERN ZONAL BENCH, KOLKATA | Laptop for newly joined members | AR (Comp.) | | | |
| 2995 /2023 | 15/06/2023 | F.NO. 01/CESTAT/BANG/CO MP. DT: 13/06/2023 | V.P. PANDEY DR & H.O.O. | Laptop for newly joined members of cestat, Bangalore - reg. | AR (Comp.) | | | |
| 2996 /2023 | 15/06/2023 | NIL DATED 14/06/2023 | OLIVIA CHAKRABORTY | RTI application dt: 14/06/2023 | CPIO | | | |
| 2997 /2023 | 15/06/2023 | NIL DATED 14/06/2023 | OLIVIA CHAKRABORTY | RTI application dt: 14/06/2023 | CPIO | | | |
| 2998 /2023 | 15/06/2023 | F.NO.C/1391/2010 DT: 14/06/2023 | BALASUBRAMANIS, AR | Misc Order No. 25507/2013 dt: | PA to Registrar | | | |

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| | | | | 04/04/2013 | | | | |
| 2999 /2023 | 15/06 /2023 | NIL DATED 13/06/2023 | SEEMA SADANA, SPS | C/COD/ 50177/2023, 50179/2023 and 50178/2023 | PA to Registr ar | | | |
| 3000 /2023 | 15/06 /2023 | F.NO. 58/CESTAT/HYD/COM PLIANCE REPORT/2023/123 DT: 09/06/2023 | T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABA D | Compliance report for the month of june, 2023 | PA | | | |
| 3001 /2023 | 15/06 /2023 | F.NO. 16(1)/ACCO&GH/CEST AT/ALLD/2015-PART- III | CESTAT, ALLAHABA D , SWAPNIL TIWARI ,AR | sanctioned - reg. | Admini stration Section | | | |
| 3002 /2023 | 15/06 /2023 | NIL | NAVEEN KUMAR , UDC | Surrender may quarter - reg. | Admini stration Section | Accoun t section | | |
| 3003 /2023 | 15/06 /2023 | F.NO. 3/5/MISC./ADMN-2017- II DT: 14/06/2023 | ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR , CESTAT, CHANDIGA RH | Filling of the two head clerks post at CESTAT, Chandigarh - reg. | Admini stration Section | | | |
| 3004 /2023 | 15/06 /2023 | NIL DATED 15/06/2023 | SANTOSH KUMAR TIWARI | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3005 /2023 | 15/06 /2023 | NIL DATED 09/06/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | Outsourcing of various posts in CESTAT for year 2023- 24 - reg. | Admini stration Section | | | |
| 3006 /2023 | 16/06 /2023 | F.NO. 01/CESTAT/HYD/ESTT .21 DT: 14/06/2023 | CESTAT, HYDERABA D | financial sanction of Rs. 10,95,984/- approved | Admini stration Section | | | |
| 3007 /2023 | 16/06 /2023 | NIL DATED 15/06/2023 | CESTAT, ALLAHABA | Rs. 23,61,221.00 | Admini stration | | | |

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| 3 | | | D , SWAPNIL TIWARI ,AR | approved. | Section | | | |
| 3008 /202 3 | 16/06 /2023 | NIL DATED 16/06/2023 | CESTAT, ALLAHABA D , SWAPNIL TIWARI ,AR | Medical Reimbursemen t claim of sh. Mithilesh Kumar Yadav, MTS - reg. , 21,733/- aroved | Admini stration Section | | | |
| 3009 /202 3 | 16/06 /2023 | NIL DATED 14/06/2023 | CESTAT, CHENNAI | Leave: Sh P Dinesha Hon M J | Admini stration Section | | | |
| 3010 /202 3 | 16/06 /2023 | NIL DATED 15/06/2023 | PRASHANT KULKARNI, DEPUTY REGISTRAR | Appointment for the post of Jr. Assistant on deputation basis at CAT, Srinagar bench, srinagar - reg. | Admini stration Section | | | |
| 3011 /202 3 | 16/06 /2023 | NIL DATED 16/06/2023 | SANJAY PRASAD, STENO TO M(J) | Headquarter leave application of Dr. Suwendu Kumar Pati, Honble Member (J) | Admini stration Section | | | |
| 3012 /202 3 | 16/06 /2023 | F.NO.9/1/PERS/S.S.G./ M(J)/CHD-2023 DT: 12/06/2023 | CESTAT, CHANDIGA RH | Forwarding of letter dated 12/06/2023 received from honble shri S.S. Garg M(J) regarding CGHS facility. | Admini stration Section | | | |
| 3013 /202 3 | 16/06 /2023 | F.NO. A-24(1)/LEAVE FILE/MS-DR/CHE/2021 DT: 12/06/2023 | G. SHRIDHAR, SPS | Forwarding of Leave Application of Shri. Mohinder Singh, DR - reg. | Admini stration Section | | | |
| 3014 | 16/06 | NIL DATED 15/06/2023 | HARSHITA | Prior | Admini | | | |

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| /2023 | /2023 | | PANDEY, AR, CESTAT, NEW DELHI | intimation regarding application for Masters in law from WIPO | stration Section | | | |
| 3015/2023 | 16/06/2023 | NIL DATED 09/06/2023 | P.K. CHOUDHARY M(J) CESTAT, KOLKATA | E.L. - reg. | Administration Section | | | |
| 3016/2023 | 16/06/2023 | NIL DATED 05/06/2023 | CESTAT MUMBAI ADMN | Condonation of delay in final TA Claim submission - reg. | Administration Section | | | |
| 3017/2023 | 16/06/2023 | NIL DATED 15/06/2023 | CESTAT, MUMBAI | Permission to appear in DV and to issue NOC/Vigilance Certificate & Service Certificate - reg. | Administration Section | | | |
| 3018/2023 | 16/06/2023 | NIL DATED 16/06/2023 | GAURAV MEHRA | Creation of CPIO login id - reg. | Administration Section | CPIO | | |
| 3019/2023 | 16/06/2023 | NIL DATED 16/06/2023 | PAWAN KUMAR SOLANKI, CSS OFFICER | Transfer of RTI application of Shri ishaan bhatt - reg. | CPIO | | | |
| 3020/2023 | 16/06/2023 | NIL DATED 15/06/2023 | CESTAT, AHMEDABAD | Fwd: Scan copy of 06/15/2023 15.47. pdf | | AR (Comp.) | | |
| 3021/2023 | 16/06/2023 | NIL DATED 16/06/2023 | CESTAT AHMEDABAD | Laptop choice of honble Shri C L Mahar, M(T), cestat, Ahmedabad | | AR (Comp.) | | |
| 3022/2023 | 16/06/2023 | NIL | THE REGISTRAR GENERAL, | case no. CUSAA-88/2022 & CM | DR(J) | | | |

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| | | | HIGH COURT OF DELHI, | appl. 34721/2022 | | | | |
| 3023/2023 | 16/06/2023 | NIL DATED 16/06/2023 | T.V. UNNIKRISHNAN, SPS TO M(T), CESTAT MUMBAI | Request to delete daily order from the website - reg. | PA to Registrar | | | |
| 3024/2023 | 16/06/2023 | NIL DATED 16/06/2023 | CESTAT HYDERABAD | Forwarding of Miscellaneous order - reg. | PA to Registrar | | | |
| 3025/2023 | 16/06/2023 | NIL DATED 16/06/2023 | SHOBHA RAJESH PATO M(J) | Permission for pronouncement - Shri Ajay Sharma M(J) | PA to Registrar | | | |
| 3026/2023 | 16/06/2023 | NIL DATED 16/06/2023 | CESTAT, HYDERABAD | Forwarding of interim order | PA to Registrar | | | |
| 3027/2023 | 16/06/2023 | NIL DATED 16/06/2023 | CESTAT HYDERABAD | Difference of opinion matter - reg. | PA to Registrar | | | |
| 3028/2023 | 16/06/2023 | NIL DATED 12/06/2023 | DR, CESTAT, CHANDIGARH | In the matter of CCE, Ludhiana V/s M/s Nector Lifescience Ltd. & M/s Nector Lifescience Ltd. v/s CCE & ST, Chandigarh | PA to Registrar | | | |
| 3029/2023 | 19/06/2023 | NIL DATED 16/06/2023 | SANTOSH KUMAR TIWARI | Medical Reimbursement claim form | Administration Section | | | |
| 3030/2023 | 19/06/2023 | NIL DATED 16/06/2023 | PARMOD KUMAR, SPS, CESTAT, NEW DELHI | leave application | Administration Section | | | |
| 3031/2023 | 19/06/2023 | F.NO. 01/CESTAT/BANG/LK | V.P. PANDEY, | Forwarding of dossiers and its | Administration | | | |

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| 3 | | DT: 12/06/2023 | DR | verification by CFSL, Hyderabad - reg. | Section | | | |
| 3032/2023 | 19/06/2023 | NIL DATED 16/06/2023 | CESTAT, AHMEDABAD | One day CL on 19/06/2023 in r/o Honble Shri C L Mahar, M(T)CESTAT Ahmedabad | Administration Section | | | |
| 3033/2023 | 19/06/2023 | NIL DATED 16/06/2023 | HEMANT KUMAR, STENO GRADE I | 1 day EL on 15/06/2023 | Administration Section | | | |
| 3034/2023 | 19/06/2023 | F.NO. 01/CESTAT/BANG/COMP. DT: 13/06/2023 | V.P. PANDEY DR & H.O.O. | Laptop for newly joined members of cestat, Bangalore - reg. | | AR (Comp.) | | |
| 3035/2023 | 19/06/2023 | F.NO. D-11(2)/CESTAT/CH/2015 -VOL III DT: 14/06/2023 | G. SHRIDHAR, SPS | Laptop for newly joined Member of CESTAT - reg. | | AR (Comp.) | | |
| 3036/2023 | 19/06/2023 | NIL DATED 10/06/2023 | AN RAVINDER | Order regarding transfer of Kafil Ahmed | PA to Registrar | | | |
| 3037/2023 | 19/06/2023 | NIL DATED 16/06/2023 | MUKESH GUPTA, DEPUTY REGISTRAR | Relieving Order | PA | | | |
| 3038/2023 | 19/06/2023 | NIL DT 19/6/2023 | PAWAN KUMAR SOLANKI, ASSISTANT SECTION OFFICER | Deficiencies in Revival of Post proposal and Foreign visit application of Mr. C. J. Mathew, M(T)-reg | Administration Section | | | |
| 3039/2023 | 20/06/2023 | NIL DATED 19/06/2023 | DR, CESTAT, | Financial sanction for | Administration | | | |

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| 3 | | | HYDERABAD | drinking water bills of the month of April-23 & May-23 (approved 5,680/-) | Section | | | |
| 3040/2023 | 20/06/2023 | NIL DATED 19/06/2023 | DR, CESTAT, HYDERABAD | Financial sanction for BNPL bill of the month of May-23 (19,694/- approved) | Administration Section | | | |
| 3041/2023 | 20/06/2023 | NIL DATED 12/06/2023 | GOI, SSC | Combined Graduate level examination, 2022- forwarding dossier(s) of selected candidate(s) for the post of upper division clerk (D53) - reg. | Administration Section | | | |
| 3042/2023 | 20/06/2023 | NIL DATED 19/06/2023 | SURAJ SINGH , MTS | Joining Report - reg. | Administration Section | | | |
| 3043/2023 | 20/06/2023 | NIL | MOHIT YADAV, UDC | Joining Report - reg. | Administration Section | | | |
| 3044/2023 | 20/06/2023 | NIL DATED 16/06/2023 | SAKAL DEO SAH, COURT MASTER | leave application | Administration Section | | | |
| 3045/2023 | 20/06/2023 | NIL DATED 19/06/2023 | MOHANSINGH RAVAT, UDC | Joining Report - reg. | Administration Section | | | |
| 3046/2023 | 20/06/2023 | NIL DATED 19/06/2023 | CHANDER KANTA, SPS | Joining Report - reg. | Administration Section | | | |
| 3047 | 20/06 | NIL DATED 19/06/2023 | TEJO SHRI , | Application for | Admini | | | |

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| /2023 | /2023 | | STENO G-1 | child care leave | stration Section | | | |
| 3048/2023 | 20/06/2023 | NIL DATED 19/06/2023 | RAJU KUMAR, MTS | 4 days C.L. 26th, 28th and 30 May, 2023 | Administration Section | | | |
| 3049/2023 | 20/06/2023 | F.NO. 3/5/MISC./ADMN-2017-II DT: 14/06/2023 | ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH | Filling of the two head clerks post at CESTAT, Chandigarh - reg. | Administration Section | | | |
| 3050/2023 | 20/06/2023 | NIL DATED 30/05/2023 | RAVI DATT SHARMA, CASH SECTION | Statement of Immovable property for 2022 on 01/01/2023 | Administration Section | | | |
| 3051/2023 | 20/06/2023 | F.NO. 2/23/RSC-UDC/CESTAT/CHD-2016-II DT: 16/06/2023 | ROHIT KUMAR SHUKLA, DEPUTY REGISTRAR, CESTAT, CHANDIGARH | Mr. ravi shekhar choudhary, UDC, Reminder request for two additional increments - reg. | Administration Section | | | |
| 3052/2023 | 20/06/2023 | F.NO. 5(1)/DL/CM/CESTAT/ALLD/2015 DT: 14/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Forwarding of request letter of Sh. Deeraj Lal, Court Master - reg. | Administration Section | | | |
| 3053/2023 | 20/06/2023 | F.NO. 2(5)/P.F./S.W/CESTAT/ ALLD /2022 DT: 13/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Forwarding of joining report - reg. | Administration Section | | | |
| 3054/2023 | 20/06/2023 | NIL DATED 15/06/2023 | UMA SHANKAR VERMA, DR | Forwarding of representation of shri Uma Shankar Verma, DR, CESTAT, Ahmedabad - reg. | Administration Section | | | |

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| 3055 /2023 | 20/06 /2023 | F.NO. 23/ESTT/ AR/ CESTAT/ KOL/2009/149 DT: 14/06/2023 | T. K. SARKAR DY. REGISTRAR | Forwarding of preliminary Estimate for renovation (civil) of CESTAT, Kolkata - reg. | Admini stration Section | CT section | | |
| 3056 /2023 | 20/06 /2023 | NIL DATED 14/06/2023 | RAVI GUPTA, A/R FOR M/S ASHOK KUMAR | reply to your letter dated 31/05/2023 issued to m/s Ashok kumar village parsuapura, Rajkheda, Sholpura, Rajasthan- 328025 (Diary no. 506642023) | DR(J) | | | |
| 3057 /2023 | 20/06 /2023 | NIL DATED 14/06/2023 | CESTAT, CHENNAI | Addl Budget for CESTAT Chennai | Account Section | | | |
| 3058 /2023 | 20/06 /2023 | F.NO. 54/COMPUTER/CESTA T/KOL/2000/148 DT: 14/06/2023 | T. K. SARKAR DY. REGISTRAR | Laptop for newly joined members reg. | | AR (Comp.) | | |
| 3059 /2023 | 20/06 /2023 | F.NO. D-3 | | | | | | |
| 3060 /2023 | 20/06 /2023 | F.NO. D-3(1)/E- FILING/CESTAT/CHE/ 2016 DT: 15/06/2023 | G. SHRIDHAR, SPS | Details of Commissioner ate - reg. | | AR (Comp.) | | |
| 3061 /2023 | 20/06 /2023 | NIL DATED 14/06/2023 | P.R.V. RAMANAN | Appeals No. C/51823/2021; C/50693/2020; C/51120/2020 | DR(J) | | | |
| 3062 /2023 | 20/06 /2023 | NIL DATED 19/06/2023 | CESTAT, ALLAHABA D | Request for early hering of the Department Appeal and early decision on stay application - | PA to Registr ar | | | |

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| | | | | reg. | | | | |
| 3063 /202 3 | 20/06 /2023 | NIL | CESTAT, ALLAHABA D \ | C/Stay/70006/ 2023 in C/70025/2023- CU(SM) | PA to Registr ar | | | |
| 3064 /202 3 | 20/06 /2023 | NIL DATED 19/06/2023 | J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT | Correction reg. | PA to Registr ar | | | |
| 3065 /202 3 | 20/06 /2023 | NIL DATED 19/06/2023 | K. RADHA PA TO M(T) | Deletion of Final order no. 20580/2023 in the new CIS. | PA to Registr ar | | | |
| 3066 /202 3 | 20/06 /2023 | NIL DATED 19/06/2023 | RAMESH NAIR M(J) | Permission for pronouncemen t of resered order aftre four months | PA to Registr ar | | | |
| 3067 /202 3 | 20/06 /2023 | F.NO. 19(1)/PF/CESTAT/ ADMN.-2004 | MUKESH GUPTA, DEPUTY REGISTRAR | order reg. | PA | | | |
| 3068 /202 3 | 20/06 /2023 | NIL | DY/ASST. REGISTRAR (APPEAL BENCH) | Larger Bench Cause List | PA | | | |
| 3069 /202 3 | 21/06 /2023 | NIL DT 20/6/2023 | K. ANPAZHAK AN, M(T), CESTAT, KOLKATA | Request for CL on 30/6/2023- reg | Admini stration Section | | | |
| 3070 /202 3 | 21/06 /2023 | NIL DT 20/6/2023 | BUDH SAIN, MTS | Leave application for EL on 21/6/2023-reg | Admini stration Section | | | |
| 3071 /202 3 | 21/06 /2023 | NIL 20/5/2023 | BIJENDRA KUMAR, LDC, CESTAT, AHMEDAB AD | Request for transfer to Delhi-reg | Admini stration Section | | | |
| 3072 | 21/06 | NIL DT 20/6/2023 | NITISH | Submission of | Admini | | | |

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| /2023 | /2023 | | KUMAR BHARGAV, INSPECTOR | unwillingness for the post of COURT Master in r/o Shri Nitish Kumar Bhargav-reg | stration Section | | | |
| 3073/2023 | 21/06/2023 | NIL DT 20/6/2023 | SEEMA SADANA, SPS | Leave application for EL on 21/6/2023-reg | Administration Section | | | |
| 3074/2023 | 21/06/2023 | NIL DT 20/6/2023 | PARMOD KUMAR, SPS | Leave application for EL on 19/6/2023-reg | Administration Section | | | |
| 3075/2023 | 21/06/2023 | NIL DT 20/6/2023 | HARSHITA PANDEY, AR | Leave application-reg | Administration Section | | | |
| 3076/2023 | 21/06/2023 | NIL DT 20/6/2023 | GAURAV MEHRA, SECTION OFFICER(A D.1C-CA CELL) | Creation of login ID for PG portal-reg | Administration Section | | | |
| 3077/2023 | 21/06/2023 | NIL DT 20/6/2023 | KISHAN KUMAR, ASST. SECTION OFFICER, AAR CELL & CA CELL | Implementation of directions passed by the Hon. S.C. of India in the matter of Sanket Kumar Agarwal&Anr vs. APG Ligistics pvt. ltd-reg | DR(J) | AR (Comp.) | | |
| 3078/2023 | 21/06/2023 | NIL | S.K.VERMA | Representation with annexure | | Registrar | | |
| 3079/2023 | 22/06/2023 | NIL | RANJU MADHRA, SPS | Application for earned lea | Administration Section | | | |
| 3080/2023 | 22/06/2023 | NIL DATED 21/06/2023 | P. K. CHOUDHARY, M(J) | Joining Report - reg. | Administration Section | | | |

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| | | | CESTAT, KOLKATA | | | | | |
| 3081 /202 3 | 22/06 /2023 | NIL DATED 15/06/2023 | CHANDER MOHAN, SECTION OFFICER | Allocation of fund under Mojor head 7610-loans of Government Servant etc., | Admini stration Section | | | |
| 3082 /202 3 | 22/06 /2023 | NIL DATED 21/06/2023 | POOJA , LDC | 3 days leave from 22/06/2023 to 26/06/2023 | Admini stration Section | | | |
| 3083 /202 3 | 22/06 /2023 | F.NO. 38/CESTAT/HYD/APA R/ 16/128 DT: 16/06/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D | Forwarding of APAR of the year 2022 - reg. | Admini stration Section | | | |
| 3084 /202 3 | 22/06 /2023 | F.NO. HQ- PPII010/1/2023-PP_II) COMP-3789 DT: 13/06/2023 | GOI MINISTRY OF PERSONNE L, PUBLIC GRIEVANC ES & PENSIONS | Stenographer Grade C & D examination, 2023 - reg. | Admini stration Section | | | |
| 3085 /202 3 | 22/06 /2023 | NIL DATED 12/06/2023 | ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL | case no. CEAC-5/2023 Pr.Commission er, CGST, Delhi South, New Delhi vs. M/S S & S Technocrats Pvt. Ltd. | DR(J) | | | |
| 3086 /202 3 | 22/06 /2023 | NIL DATED 12/06/2023 | ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL | case no. CM APPL, 9971/2023 IN CUSAA 224/2019 | DR(J) | | | |
| 3087 /202 | 22/06 /2023 | NIL DATED 12/06/2023 | ADMN. OFFICER | Case no. CEAC-7/2023 | DR(J) | | | |

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| 3 | | | (JUDL.) C-II FOR REGISTRAR GENERAL | Commissioner of CGST Delhi South vs. M/s Premium Real Estate Developers. | | | | |
| 3088 /202 3 | 22/06 /2023 | NIL DATED 12/06/2023 | ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL | case no. CUSAA- 45/2023 commissioner of customs - Airport and General vs. M/S. Bergen Engines India Pvt. Ltd. | DR(J) | | | |
| 3089 /202 3 | 22/06 /2023 | NIL DATED 12/06/2023 | ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL | case no. CEAC-6/2023 Pr. Commissioner, Central Excise and CGST Delhi West vs. M/S Matta Paints and Hardware Store | DR(J) | | | |
| 3090 /202 3 | 22/06 /2023 | F.NO. 06/CESTAT/HYD/COM PUTER/20/127 DT: 15/06/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D | Laptop for newly joined Members of CESTAT - reg. | | AR (Comp.) | | |
| 3091 /202 3 | 22/06 /2023 | NIL DATED 15/06/2023 | UMA SHANKAR VERMA, DR | Forwarding of copy of rent agreement in r/o to Honble Shri C. L. Mahar, Member (Technical), CESTAT, Ahmedabad - reg. | Accoun t Section | | | |

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| 3092 /2023 | 22/06 /2023 | F.NO. /CESTAT/RELISTING/2 023 DT: 21/06/2023 | KRIPA SHANKER, DR, CESTAT, MUMBAI | Matter released for relisting - reg. | PA to Registr ar | | | |
| 3093 /2023 | 22/06 /2023 | F.NO. C/30091, 30092, 30093, 30094 DT: 14/06/2023 | T. VISWA PRAKASH, DR | Forwarding of interim order no. IO/09- 16/2023- CU(DB) dated 09/06/2029 - reg. | PA to Registr ar | | | |
| 3094 /2023 | 22/06 /2023 | F.NO. E/31256/2017/130 DT: 14/06/2023 | T. VISWA PRAKASH, DR | Forwarding of Miscellaneous order No. M/30516/2023 - EX(DB) dt: 30/05/2023 | PA to Registr ar | | | |
| 3095 /2023 | 22/06 /2023 | F.NO. C/21266/2015/129 DT: 14/06/2023 | T. VISWA PRAKASH, DR | Difference of opinion matter - reg. | PA to Registr ar | | | |
| 3096 /2023 | 22/06 /2023 | NIL DATED 21/06/2023 | OLIVIA CHAKRABO RTY | Filling up of the post of Members in CESTAT - reg. | PA to Registr ar | | | |
| 3097 /2023 | 22/06 /2023 | NIL DATED 15/06/2023 | SK SINHA AO, CAO/A- 5(B) FOR JS AND CAO | Forwarding of application for consideration for the post of court mater : Shri inderjit Singh, LIA | Admini stration Section | | | |
| 3098 /2023 | 22/06 /2023 | NO. A.26/01/2009- AD.1C(CESTAT) DATED 21/06/2023 | YOGESH SHARMA, UNDER SECRETAR Y TO THE GOI | Medical Reimbursemen t claim of Sh. Ashok jindal, M(J), CESTAT - reg. | Admini stration Section | | | |
| 3099 /2023 | 22/06 /2023 | NIL DATED 21/06/2023 | YOGESH SHARMA CPIO & US (AD. 1C) | Transfer of application u/s 6(3) of the RTI act, 2005- reg. | CPIO | | | |
| 3100 | 22/06 | NIL DATED 22/06/2023 | SHOBHA | Permission for | PA to | | | |

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| /2023 | /2023 | | RAJESH PATO M(J) | pronouncement - Honble Shri Ajay Sharma, M(J) | Registrar | | | |
| 3101/2023 | 23/06/2023 | NIL DT 23/6/2023 | SANJEEV GUPTA, DY. DIRECTOR, ISTM | Acceptance of Nomination for training programme at ISTM-reg | Administration Section | | | |
| 3102/2023 | 23/06/2023 | F.NO.16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-III DT 14.6.2023 | SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD | Approval for Sanction of Rs. 28,72,260/- for CPWD Allahabad License fee-reg | Administration Section | | | |
| 3103/2023 | 23/06/2023 | F.NO.Q-23011/1/2021-AAR DTD 13/6/2023 | YOGESH SHARMA, UNDER SECRETARY | Office OrderNo. 18/2023 regarding apponitment of Ulka Koli, Jr. Librarian in CESTAT, Mumbai-reg | Administration Section | | | |
| 3104/2023 | 23/06/2023 | F.NO.Q23011/1/2021-AAR DTD 13/6/2023 | YOGESH SHARMA, UNDER SECRETARY | Office Order no. 02/2023 regarding appointment of Kuldeep Lal, LDC in CESTAT, Delhi-reg | Administration Section | | | |
| 3105/2023 | 23/06/2023 | NIL DT 22/6/2023 | CHANDER KANTA, SPS | Medical Reimbursement claim of Rs. 350/-reg-reg | Administration Section | | | |
| 3106/2023 | 23/06/2023 | F.NO.11/CESTAT/CHE NNAI/2004 DTD 19/6/2023 | MOHINDER SINGH,DR | LPC of Smt. B Bharathi, Steno-II(retd.)-reg | Administration Section | | | |
| 3107/2023 | 23/06/2023 | F.NO.A-24(2)/LEAVEFILE/MS-DR/CHE/2021 DTD 19/6/2023 | G.SHRIDHAR, SPS | Forwarding og joining report of SH. Mohinder | Administration Section | | | |

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| | | | | Singh, DR-reg | | | | |
| 3108 /2023 | 23/06 /2023 | NIL DT 22/6/2023 | OLIVIA CHAKARBO RTY, SECTION OFFICER (CESTAT) | Appointment of Members- reg | Admini stration Section | | | |
| 3109 /2023 | 23/06 /2023 | NIL DT 20/6/2023 | HANU BHASKAR, ADV | Profession fee bill in case of P.T. No.127/2022 S.K. Verma vs. UOI & Ors.- reg | Admini stration Section | | | |
| 3110 /2023 | 23/06 /2023 | NIL DT 21/6/2023 | POOJA, LDC | Leave application from 22, 23 and 26 June- reg | Admini stration Section | | | |
| 3111 /2023 | 23/06 /2023 | NO. AD/2023 19/6/2023 | SUNIL ZOKARKAR , DY. EXECUTIVE DIRECTOR-I (F&A) | Appointment of Mrs. R. alamelu as SPS on deputation basis in CESTAT, Chennai-reg | Admini stration Section | | | |
| 3112 /2023 | 23/06 /2023 | NIL DT 21/6/2023 | MANOJ KUMAR, MTS | Acceptance of offer of appointment as junior Ast. CAT, Srinagar on Deputation- reg | Admini stration Section | | | |
| 3113 /2023 | 23/06 /2023 | A-19011/8/2022- CESTAT-DOR-DOR DTD 20/6/2023 | YOGESH SHARMA, UNDER SECRETAR Y | Request of Sh. Raju, M(T), CESTAT, Ahmedabad for permission to visit abroad- reg | Admini stration Section | | | |
| 3114 /2023 | 23/06 /2023 | NO. A-12026/5/2022- CESTAT-DOR-DOR DTDT 19/6/2023 | YOGESH SHARMA, UNDER SECRETAR | proposal for direct recruitment to the post of | Admini stration Section | | | |

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| | | | Y | Assistant Registrar in CESTAT-reg | | | | |
| 3115/2023 | 23/06/2023 | F.NO.19011/10/2023-CESTAT-DOR DTD 19/6/2023 | YOGESH SHARMA, UNDER SECRETARY | Permission to visit UK and Ireland in r/o Sh. Rajeev Tandon, M(T), CESTAT, Kolkata-reg | Administration Section | | | |
| 3116/2023 | 23/06/2023 | F.NO.Q-23011/1/2021-AAR DTD 13/6/2023 | YOGESH SHARMA, UNDER SECRETARY | Office order no. 18/2023 for appointment of Ms. Uma Koli, Jr. Librarian in CESTAT Mumbai-reg | Administration Section | | | |
| 3117/2023 | 23/06/2023 | NIL DT 22/6/2023 | JAGDISH CHAND, MTS | Leave application from 5 to 7 June-reg | Administration Section | | | |
| 3118/2023 | 23/06/2023 | NIL DTD 21/6/2023 | SHRI RAM MEENA, MTS | Leave application from 22 to 25 June-reg | Administration Section | | | |
| 3119/2023 | 23/06/2023 | NIL DT 22/6/2023 | SANJAI, CARE TAKER | Leave application for 2 days-reg | Administration Section | | | |
| 3120/2023 | 23/06/2023 | NIL DT 22/6/2023 | HEERA LAL, TWD | Leave application for 3 days-reg | Administration Section | | | |
| 3121/2023 | 23/06/2023 | NIL DT 22/6/2023 | HARSHITA PANDEY, AR | Leave application from 19 to 21 June-reg | Administration Section | | | |
| 3122/2023 | 23/06/2023 | NIL DT 22/6/2023 | CHANDER KANTA, SPS | Medical Reimbursement claim of Rs. 350/-reg-reg | Administration Section | | | |
| 3123/2023 | 23/06/2023 | F.NO. G-10(1)/BUDGET/CESTAT/CHE/2016 DT 19/6/2023 | MOHINDER SINGH, DR | Re-allocation of funds-reg | Account Section | | | |

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| 3124 /2023 | 23/06/2023 | NIL DT 23/6/2023 | M.M. PARTHIBAN, M(T) | Intimation of availing of SLP during the vacation-reg | Admini stration Section | | | |
| 3125 /2023 | 23/06/2023 | NIL DT 23/6/2023 | SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD | Note reg. Appeal No. ST/70517/2017 in the case of Interarch Building Product-reg | PA to Registrar | | | |
| 3126 /2023 | 23/06/2023 | NIL DT 23/6/2023 | C L MAHAR, M(T), AHMEDABAD | Permission for Pronouncement | PA to Registrar | | | |
| 3127 /2023 | 23/06/2023 | F.NO.D-6(1)/DOO/CESTAT/CH E/2019 DTD 1/6/2023 | MOHINDER SINGH, DR, CESTAT, CHENNAI | Ref. to DOO case-reg | PA to Registrar | | | |
| 3128 /2023 | 23/06/2023 | NIL DT 22/6/2023 | DR, CR | Cause list | PA | | | |
| 3129 /2023 | 23/06/2023 | F.NO.23(51)/TRANS./CESTAT/ADMN-2023 DTD 22/6/2023 | MUKESH GUPTA, DR | Office Order | PA | | | |
| 3130 /2023 | 23/06/2023 | NIL DT 22/6/2023 | DR, SINGLE MEMBER APPEAL BRANCH | Cause list | PA | | | |
| 3131 /2023 | 26/06/2023 | NIL | SEEMA SADANA, SPS | Joining Report - reg. | Admini stration Section | | | |
| 3132 /2023 | 26/06/2023 | NIL DATED 23/06/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-HYDERABAD | Application of Honble Shri A.K. Jyotishi, Member(Technical) for One day C.L. - reg. | Admini stration Section | | | |
| 3133 /2023 | 26/06/2023 | NIL DATED 23/06/2023 | ASHOK JINDAL, M(J) | Application for Earned Leave - reg. | Admini stration Section | | | |
| 3134 | 26/06 | NIL DATED 20/06/2023 | P. DINESHA | 2 Days C.L. | Admini | | | |

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| /2023 | /2023 | | M(J) | 16th and 19th June, 2023 | stration Section | | | |
| 3135/2023 | 26/06/2023 | NIL DATED 19/06/2023 | SUNIL ZOKARKAR DY. EXECUTIVE DIRECTOR-I (F&A) | Appointment of Mrs. R. Alamelu as SPS on deputation basis in CESTAT, Chennai - reg. | Administration Section | | | |
| 3136/2023 | 26/06/2023 | NIL DATED 19/06/2023 | MANOJ KUMAR, LDC | 1 day C.L. 20/06/2023 | Administration Section | | | |
| 3137/2023 | 26/06/2023 | NIL DATED 21/06/2023 | UMA SHANKAR VERMA, DR | Statement of immovable property return in prescribe performa for the year 2022 (as on 01/01/2023) reg. | Administration Section | | | |
| 3138/2023 | 26/06/2023 | F.NO. C-19/M-IMMOVABLE PROPERTY/2009 DT: 21/06/2023 | MOHINDER SINGH DR | Forwarding immovable Property Return - reg. | Administration Section | | | |
| 3139/2023 | 26/06/2023 | NIL DATED 21/06/2023 | YOGESH SHARMA, US TO THE GOI | Office Order No. 03/2023 | Administration Section | | | |
| 3140/2023 | 26/06/2023 | NIL DATED 21/06/2023 | YOGESH SHARMA, US TO THE GOI | Officer Order No. 05/2023 | Administration Section | | | |
| 3141/2023 | 26/06/2023 | NIL DATED 21/06/2023 | YOGESH SHARMA, UNDER SECRETARY TO THE GOI | Office Order No. 04/2023 | Administration Section | | | |
| 3142/2023 | 26/06/2023 | NIL DATED 21/06/2023 | YOGESH SHARMA, UNDER | Medical Reimbursement claim of Sh. | Administration Section | | | |

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| | | | SECRETARY TO THE GOI | Ashok Jindal | | | | |
| 3143/2023 | 26/06/2023 | F.NO. 34/CESTAT/MUM/13/ADMN. DT 19/06/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI | Forwarding of GPF withdrawal application : MFR 3135 | Administration Section | | | |
| 3144/2023 | 26/06/2023 | F.NO. 34/CESTAT/MUM/13/ADMN. DT 19/06/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI | Forwarding of application for GPF withdrawal | Administration Section | | | |
| 3145/2023 | 26/06/2023 | NIL DATED 23/06/2023 | SANTOSH KUMAR TIWARI, DR | Permission to relieve and attend the online course of the Orientation Training program on PFMS. | Administration Section | | | |
| 3146/2023 | 26/06/2023 | NIL DATED 23/06/2023 | UMESH KUMAR BHATIA, DIRECTOR | Office Memorandum | Administration Section | | | |
| 3147/2023 | 26/06/2023 | NIL DATED 22/06/2021 | MS. CHANDERKANTA, SPS | Medical Reimbursement claim form | Administration Section | | | |
| 3148/2023 | 26/06/2023 | NIL DATED 22/06/2023 | CHANDERKANTA, SPS | Medical Reimbursement claim form | Administration Section | | | |
| 3149/2023 | 26/06/2023 | NIL DATED 23/06/2023 | SUNIL KUMAR, LDC | Request for postponed the transfer order in reference to Office Order of even no dt: 23/06/2023 | Administration Section | | | |

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| 3150 /202 3 | 26/06 /2023 | NIL DATED 15/06/2023 | DR. SUVENDU KUMAR PATI M(J) | Request for permission to leave the headquarters. | Admini stration Section | | | |
| 3151 /202 3 | 26/06 /2023 | F.NO. 4(2)/PF/B.P/ STENO-III/CESTAT/ ALD/2017 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Technical resignation and relieving order of Sh. Bhoopendra Kumar Patel, Steno-II - reg. | Admini stration Section | | | |
| 3152 /202 3 | 26/06 /2023 | NIL DATED 23/06/2023 | CESTAT, CHENNAI | Leave application - reg. | Admini stration Section | | | |
| 3153 /202 3 | 26/06 /2023 | NIL DATED 23/06/2023 | EASTERN ZONAL BENCH, KOLKATA | Regarding medical certificate Mr. R. Muralidhar (M.J) | Admini stration Section | | | |
| 3154 /202 3 | 26/06 /2023 | NIL DATED 23/06/2023 | ANIL CHOUDHAR Y M(J) | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3155 /202 3 | 26/06 /2023 | NIL DATED 02/06/20232 | PRATISHTH A BHAWAN (OLD CGO BUILDING) , SSC | Combined Graduate level examination, 2022- forwarding dossier(s) of selected candidate(s) for the post of upper division clerk (D53) - reg. | Admini stration Section | | | |
| 3156 /202 3 | 26/06 /2023 | NIL DATED 26/06/2023 | SOMBIR LDC | Request for grant permission for treatment of my father Shri jai Bhagwan - reg. | Admini stration Section | | | |
| 3157 /202 3 | 26/06 /2023 | F.NO. 2(5)/ P.F./S.W/CESTAT/ALL D/2022 DT: 20/06/2023 | SWAPNIL TIWARI, ASSISTANT | Forwarding of leave application and | Admini stration Section | Accoun t section | | |

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| | | | REGISTRAR | LTC in respect of Shri Swapnil Tiwari, Assistant Registrar - reg. | | | | |
| 3158/2023 | 26/06/2023 | F.NO. D-11(2)/CESTAT/CH/2015 -VOI- III DT: 20/06/2023 | MOHINDER SINGH DR | Laptop for newly joined Members of CESTAT - reg. | | AR (Comp.) | | |
| 3159/2023 | 26/06/2023 | NIL DATED 16/06/2023 | AJAY SHARMA M(J) | Permission for pronouncement of order - reg. | PA to Registrar | | | |
| 3160/2023 | 26/06/2023 | F.NO. 19(1)/WEED OUT OF OLD RECORDS/CESTAT/CHE / 2018 DT 20/06/2023 | MOHINDER SINGH DR | Weeding out of disposed appeal files - reg. | PA | | | |
| 3161/2023 | 26/06/2023 | NIL DATED 26/06/2023 | OLIVIA CHAKRABORTY | Expediting furnishing the reply of RTI filed by Shri Raghav Totla, | Administration Section | CPIO | | |
| 3162/2023 | 26/06/2023 | NIL DATED 26/06/2023 | OLIVIA CHAKRABORTY | Meeting by Sh Rajat Kumar, IAS, JS(CS&IC), DOPT on 26 June 2023 at 3: p. m. through VS regarding onboard of Ministries/Department along with its attached and subordinate offices - re. | Administration Section | | | |
| 3163/2023 | 27/06/2023 | F.NO.16(1)/ACCO&GH/CESTAT/ALLD/2015-PART-III | CESTAT, ALLAHABAD, SWAPNIL TIWARI, ASSISTANT REGISTRAR | financial sanction for Rs. 7,53,448/- | CT Section | | | |

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| 3164 /202 3 | 27/06 /2023 | NIL DATED 23/06/2023 | MANOJ KUMAR, LDC | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3165 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | KISHAN KUMAR | posting of officials in CESTAT - reg. | Admini stration Section | | | |
| 3166 /202 3 | 27/06 /2023 | NIL DATED 22/06/2023 | ARVIND B. MADAVI, DEPUTY DIRECTOR, SSC (WR) | Combined Graduate level examination, 2022- forwarding a CD containing Biometric module of Qualified Candidate (D53) - reg. | Admini stration Section | | | |
| 3167 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | SHRIRAM MINA | 2 days C.L. 26/06/2023 & 27/06/2023 | Admini stration Section | | | |
| 3168 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | MANOJ KUMAR, MTS | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3169 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | MANOJ KUMAR, MTS | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3170 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | VED PRAKASH CHUGH, COURT MASTER | Joining Report - reg. | Admini stration Section | | | |
| 3171 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | PARMOD KUMAR, SPS, CESTAT, NEW DELHI | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3172 /202 3 | 27/06 /2023 | NIL | ANIL CHOUDHAR Y M(J) | Travelling allowance bill for tour | Admini stration Section | | | |
| 3173 /202 3 | 27/06 /2023 | NIL DATED 23/06/2023 | ANIL CHOUDHAR Y M(J) | Medical Reimbursemen t claim form | Admini stration Section | | | |
| 3174 | 27/06 | NIL | BUDH SAIN, | Joining Report | Admini | | | |

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| /2023 | /2023 | | M.T.S. | - reg. | stration Section | | | |
| 3175/2023 | 27/06/2023 | NIL DATED 26/06/2023 | CESTAT, CHANDIGARH | 2 days C.L. application in r/o Honble Shri S.S. Garg, M(J), CESTAT, Chandigarh | Administration Section | | | |
| 3176/2023 | 27/06/2023 | NIL DATED 26/06/2023 | DEVENDER | 1 day C.L. on 30/06/2023 | Administration Section | | | |
| 3177/2023 | 27/06/2023 | NIL DATED 20/06/2023 | KIRAN, T.A. | Issuance of NOC to Shri Manoj Kumar jha, Superintendent , CGST Bhopal to work at CESTAT, New Delhi on Deputation basis - reg. | Administration Section | | | |
| 3178/2023 | 27/06/2023 | NIL DATED 26/06/2023 | R. MURALIDHAR M(J) | Application for a C.L. - reg. | Administration Section | | | |
| 3179/2023 | 27/06/2023 | NIL DATED 21/06/2023 | UMA SHANKAR VERMA, DR/ HOO | Leave sanction order | Administration Section | | | |
| 3180/2023 | 27/06/2023 | F.NO. G(19)/(1)CESTAT/PAY FIXATION/2015 DT: 21/06/2023 | MOHINDER SINGH DR | Vetting up/verification of Pay Fixation Orders- reg. | Administration Section | | | |
| 3181/2023 | 27/06/2023 | F.NO. 01/CESTAT/BANG/LK DT: 22/06/2023 | V.P. PANDEY DR | Forwarding of original dossiers of shri lalit kumar, LDC - reg. | Administration Section | | | |
| 3182/2023 | 27/06/2023 | F.NO. R-20011/65/2023-CESTAT-DOR-DOR DT: 21/06/2023 | YOGESH SHARMA CPIO & US (AD. 1C) | Transfer of application u/s 6(3) of the RTI Act, 2005- reg. | Administration Section | | | |

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| 3183 /202 3 | 27/06 /2023 | NIL | ACCOUNT OFFICER (CLAIM) O/O PGM TD, BSNL DEHRADUN | Confirmation of Effective Hearing in the appeal ST-50305/2017 - reg. | DR(J) | | | |
| 3184 /202 3 | 27/06 /2023 | NIL DATED 21/06/2023 | MOHINDER SINGH DR | Interim Order No. 9-16/2023 dt: 09/06/2023 passed by Honble DB, CESTAT, Hyderabad | PA to Registrar | | | |
| 3185 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | DEPUTY REGISTRAR , CENTRAL REGISTRY | Cause List for hearing of defect cases | PA | | | |
| 3186 /202 3 | 27/06 /2023 | NIL DATED 23/06/2023 | MUKESH GUPTA, DEPUTY REGISTRAR | Officer Order dt: 23/06/2023 | PA | | | |
| 3187 /202 3 | 27/06 /2023 | NIL DATED 23/06/2023 | MUKESH GUPTA, DEPUTY REGISTRAR | Officer Order dt: 23/06/2023 | PA | | | |
| 3188 /202 3 | 27/06 /2023 | NIL DATED 27/06/2023 | DEPUTY REGISTRAR , CENTRAL REGISTRY | Cause List for hearing of defect cases | PA | | | |
| 3189 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | S.K. MOHANTY M(J) | Application for 1 day C.L. - reg, | Admini stration Section | | | |
| 3190 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | NAVEEN KUMAR , UDC | Casual Leave Application form | Admini stration Section | | | |
| 3191 /202 3 | 27/06 /2023 | NIL DATED 26/06/2023 | DR. SUVENDU KUMAR PATI M(J) | Request for grant of one day C.L. on 30th june, 2023 alongwith permission to avail public | Admini stration Section | | | |

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| | | | | holidays and to leave the headquarters. | | | | |
| 3192/2023 | 27/06/2023 | NIL DATED 26/06/2023 | CESTAT, CHANDIGARH | Revised pay fixation order in r/o Sh. Parveen sihag, UDC | Administration Section | | | |
| 3193/2023 | 27/06/2023 | NIL DATED 26/06/2023 | SUGANDHA MOKAL | Permission for pronouncement of order - reg. | PA to Registrar | | | |
| 3194/2023 | 28/06/2023 | NIL DATED 27/06/2023 | OLIVIA CHAKRABORTY | Fwd: Urgent: information in respect of consultants hired by Ministries/ Department of Gol - reg. | Administration Section | | | |
| 3195/2023 | 28/06/2023 | NIL DATED 27/06/2023 | RABINDER TAPPO | Urgent : information in respect of consultants hired by Ministries/ Department of GOI - reg. | Administration Section | | | |
| 3196/2023 | 28/06/2023 | NIL DATED 27/06/2023 | DIKSHA SINGH | leave on 26/06/2023 | Administration Section | | | |
| 3197/2023 | 28/06/2023 | NIL DATED 27/06/2023 | JITENDER, MTS | leave on 30/06/2023 | Administration Section | | | |
| 3198/2023 | 28/06/2023 | NIL DATED 21/06/2023 | P. K. CHOUDHARY, M(J) CESTAT, KOLKATA | Joining Report - reg. | Administration Section | | | |
| 3199/2023 | 28/06/2023 | F.NO. 77/PERSN/CESTAT/KO L DT: 20/06/2023 | K. ANPAZHAKAN M(T) | Request for 1 day C.L. i.e. 30/06/2023 - reg. | Administration Section | | | |
| 3200 | 28/06 | NIL DATED 26/06/2023 | RAJEEV | Office Order | Admini | | | |

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| /2023 | /2023 | | MEHRA, ADMINISTRATIVE OFFICER, NATIONAL ARCHIVES OF INDIA | dt: 26/06/2023 | stration Section | | | |
| 3201/2023 | 28/06/2023 | NIL DATED 27/06/2023 | CESTAT, MUMBAI | CL application of Honble Shri M.M. Parthiban M(T) | Admini stration Section | | | |
| 3202/2023 | 28/06/2023 | F.NO. 4(2)/PF/B.P/STENO- III/CESTAT/ ALD/2017 DT: 23/06/2023 | SWAPNIL TIWARI, ASSISTANT REGISTRAR | Technical resignation and relieving order of Sh. Bhoopendra Kumar Patel, Steno-II - reg. | Admini stration Section | | | |
| 3203/2023 | 28/06/2023 | NIL DATED 23/06/2023 | T. VISWA PRAKASH, DEPUTY REGISTRAR , CESTAT- HYDERABA D | Application of honble shri A. K. Jyotishi, M(T) for one day C.L. - reg. | Admini stration Section | | | |
| 3204/2023 | 28/06/2023 | F.NO. CESTAT/MUM/ ADMIN/FIRE FIGHTING/ 2018 DT: 20/06/2023 | MANAS KUMAR SINHA, ASSISTANT REGISTRAR , CESTAT, MUMBAI | Fire Safety measures in CESTAT, Mumbai - reg. | Admini stration Section | | | |
| 3205/2023 | 28/06/2023 | NIL DATED 27/06/2023 | CESTAT, BANGALOR E | Grant of one day C.L. on 30/06/2023 | Admini stration Section | | | |
| 3206/2023 | 28/06/2023 | NIL DATED 27/06/2023 | HAPPY KUMAR | Document verification - reg. | Admini stration Section | | | |
| 3207/2023 | 28/06/2023 | NIL DATED 28/06/2023 | RIMPY ARORA | Regarding preference and document verification | Admini stration Section | | | |

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| 3208 /202 3 | 28/06 /2023 | NIL | CHANDER KANTA, SPS | L.T.C. bill for the block | Account Section | | | |
| 3209 /202 3 | 28/06 /2023 | NIL DATED 27/06/2023 | SEEMA SADANA, SPS TO M(T- HRP), CESTAT, NEW DELHI | reimbursement cash bill of tea and biscet | Account Section | | | |
| 3210 /202 3 | 28/06 /2023 | NIL DATED 26/06/2023 | EASTERN ZONAL BENCH, KOLKATA | pronouncemen t of Order 27/06/2023 | DR(J) | | | |
| 3211 /202 3 | 28/06 /2023 | NIL DATED 27/06/2023 | REVIEW BRANCH | Fwd: Providing of certified copy of CESTATs final Order No. 50095/2022 dt: 04/02/2022 in respect of M/s Tiger Logistics India Ltd. | DR(J) | | | |
| 3212 /202 3 | 28/06 /2023 | NIL DATED 27/06/2023 | C. J. MATHEW M(T) | Permission for pronouncemen t of orders - reg. | PA to Registr ar | | | |
| 3213 /202 3 | 28/06 /2023 | F.NO.PAO/REV/PENSI ON/2022DTD 28/6/2023 | KAVITA KATHI, SR. ACCOUNTS OFFICER | Pension case of sh. Devanand, SCD-reg | Admini stration Section | | | |
| 3214 /202 3 | 30/06 /2023 | F.NO. 13-10/2023- CSMB/109 DT: 28/06/2023 | FOR CHAIRMAN, CENTRAL STANDING MEDICAL BOARD | Medical Examination on appointment as M(T) (Group A) in CESTAT - reg. | Admini stration Section | | | |
| 3215 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | P.V. SUBBA RAO M(T) | See rule 17, From of oath of secrecy for member of CESTAT | Admini stration Section | | | |

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| 3216 /202 3 | 30/06 /2023 | NIL DATED 22/06/2023 | ANITHA JAYAKUMA R, SPS | Intimation of purchase of immovable property under CCS (Conduct Rule, 1964) :- reg. | Admini stration Section | | | |
| 3217 /202 3 | 30/06 /2023 | NIL DATED 26/06/2023 | MANOJ KUMAR, LDC | leave on 27/06/2023 | Admini stration Section | | | |
| 3218 /202 3 | 30/06 /2023 | NIL | ANIL KUMAR, MTS | Joining Report - reg. | Admini stration Section | | | |
| 3219 /202 3 | 30/06 /2023 | NIL DATED 27/06/2023 | HARISH, LDC | 1 day C.L. 26/06/2023 | Admini stration Section | | | |
| 3220 /202 3 | 30/06 /2023 | NIL DATED 23/06/2023 | A. K. JYOTISHI, M(T) | one day CL on 30/06/2023 | Admini stration Section | | | |
| 3221 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | ARCHANA, STENO GRADE - I | Commuted Leave on 20th & 21st June, 2023 | Admini stration Section | | | |
| 3222 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | ARCHANA, STENO GRADE - I | Joining Report - reg. | Admini stration Section | | | |
| 3223 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | SUSHMA RANI PAL, MTS | Joining Report - reg. | Admini stration Section | | | |
| 3224 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | CESTAT, AHMEDAB AD | Fwd: CamScanner2 06/28/2023 13.54. pdf | Admini stration Section | | | |
| 3225 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | CESTAT, AHMEDAB AD | Fwd: CamScanner 06/28/2023 13.45. pdf | Admini stration Section | | | |
| 3226 /202 3 | 30/06 /2023 | NIL DATED 26/06/2023 | YOGESH SHARMA US TO THE GOI | Request of Mr. C. J. Mathew, M(T), CESTAT for permission to visit South | Admini stration Section | | | |

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| | | | | Africa, Namibia, Botswana, Zimbabwe, Zambia, Malawi and Tanzania - reg. | | | | |
| 3227 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | CESTAT CHANDIGA RH | Joining report in r/o Sh. Sunil Kumar, LDC | Admini stration Section | | | |
| 3228 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | CESTAT, CHANDIGA RH | Permissionn for deletion of uploaded order from the website - reg. | PA to Registr ar | | | |
| 3229 /202 3 | 30/06 /2023 | NIL DATED 23/06/2023 | DR, CESTAT, CHENNAI | Larger Bench matter hearing notice. | PA to Registr ar | | | |
| 3230 /202 3 | 30/06 /2023 | NIL DATED 23/06/2023 | DR, CESTAT, CHENNAI | Larger Bench matter hearing notice. | PA to Registr ar | | | |
| 3231 /202 3 | 30/06 /2023 | F.NO. D- 6(1)/LB/CESTAT/CHE/2 019 DT: 23/06/2023 | MOHINDER SINGH, DR | Larger Bench constituted in the matter of Ramco Cements Ltd (Vs) GST & CCE Puducherry (E/40575/2018) - reg. | PA to Registr ar | | | |
| 3232 /202 3 | 30/06 /2023 | NIL DATED 30/06/2023 | DR, CENTRAL REGISTRY | Supplementary causelist | PA | | | |
| 3233 /202 3 | 30/06 /2023 | NIL DATED 28/06/2023 | PUBLICITY TEAM DGTS SBIC | Media Monitoring Report for dated 28/06/2023 | PA | | | |
| 3234 /202 3 | 30/06 /2023 | F.NO. 01/CESTAT/HYD/ESTT /21 DTT 12/6/2023 | DR, CESTAT, HYDERABA D | Sanction of TRs. 10,95,984/- (approved) for | Admini stration Section | | | |

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| | | | | HMWSSB Bill -reg | | | | |
| 3235 /202 3 | 30/06 /2023 | NIL DATED 30/06/2023 | REGISTRAR SIR | 2 days leave on 06 to 07, July 2023, and join on 10/07/2023 | Admini stration Section | | | |